

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
ORIGINAL APPLICATION NO. 725 OF 2022**

**IN THE MATTER OF:-**

**ANURAG SHARMA**

**...APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ANR.**

**...RESPONDENTS**

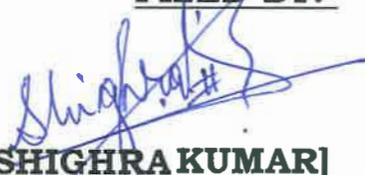
**INDEX**

<b>SL. NO.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	Reply on behalf of the Respondent No.2/ Lalitpur Power Generation Company Limited in O. A. No. 725 of 2022 registered on the basis of letter petition filed by Mr. Anurag Sharma (Member of Parliament, Jhansi) along with affidavit.	<b>1-16</b>
2.	<b><u>ANNEXURE-R-1:</u></b> A copy of the Board Resolution dated 18.10.2018 issued in favour of Mr. Mohammad Shareef, Assistant Officer of LPGCL.	<b>17</b>
3.	<b><u>ANNEXURE-R-2:</u></b> A true copy of the Environment Clearance Certificate dated 31.03.2011 issued by the Ministry of Environment and Forest to the Respondent No.2/ LPGCL.	<b>18-25</b>
4.	<b><u>ANNEXURE-R-3:</u></b> A true copy of the amended EC's dated 20.05.2014 issued to the Respondent No. 2 /LPGCL.	<b>26-28</b>
5.	<b><u>ANNEXURE-R-4:</u></b> A true copy of the amended EC's dated 30.05.2016 issued to the Respondent No. 2 /LPGCL.	<b>29-30</b>

6.	<p><b><u>ANNEXURE-R-5 (Colly):</u></b></p> <p>A true copy of the Diagram explaining the Pollution Control Systems installed to control Fugitive Emissions at plant along the true copies of the Photographs of dust Pollution Control arrangements made at LPGCL.</p>	<b>31-41</b>
7.	<p><b><u>ANNEXURE-R-6 (Colly):</u></b></p> <p>True copies of the of latest environmental monitoring reports such as the Coal Analysis Report dated 21.03.2022, Ambient Air Quality Reports dated 25.03.2021 and 30.09.2022, Fly Ash Report 21.03.2022, Fly Ash Data for the years 2019-2020, 2020-2021 and 2021-2022, , Stack Monitoring Analysis Report dated 02.01.2021 and 30.09.2022 , Stack emission report dated 21.03.2022, Soil Analysis Report dated 25.03.2021, STP analysis report dated 25.03.2021 and Bottom Ash Analysis Report dated 25.03.2021 of the Respondent/ LPGCL.</p>	<b>42-71</b>
8.	<p><b><u>ANNEXURE-R-7:</u></b></p> <p>A true copy of the monthly abstract of Ash Generation and Utilization for the period 01.04.2022 to 30.09.2022 being updated online to the servers of UPPCB and the CPCB.</p>	<b>72</b>
9.	<p><b><u>ANNEXURE-R-8 (Colly):</u></b></p> <p>True copies along with the true translated copies of the letters dated 07.02.2022 and 08.12.2022 issued by the Agricultural department, Lalitpur to the Respondent No.2 /LPGCL.</p>	<b>73-76</b>

10.	<b><u>ANNEXURE-R-9 (Colly):</u></b> True copies along with the true translated copies of the letters dated 09.02.2022 and 13.12.2022 issued by the Chief medical Officer, Lalitpur (CMO) to the Respondent No. 2/LPGCL.	<b>77-80</b>
11.	<b><u>ANNEXURE-R-10:</u></b> A true copy along with its true translated copy of the apology letter dated 14.09.2019 given by the owner of the cattle thanking the Respondent No. 2/LPGCL in helping to rescue its cattle.	<b>81-82</b>
12.	<b><u>ANNEXURE-R-11 (Colly):</u></b> True copies along with the true translated copies of the letters dated 31.01.2022 and 12.12.2022 issued by the Chief Veterinary Officer, Lalitpur to the Respondent No. 2/LPGCL.	<b>83-86</b>
13.	Vakalatnama	<b>87</b>
14.	Proof of Service	<b>88</b>

**FILED BY:-**



**[SANJEEV KUMAR SINGH & SHIGHRA KUMAR]**  
(ADVOCATES FOR THE RESPONDENT NO. 2)

LEGAL VIBES  
(ADVOCATES & SOLICITORS)

G-27, FIRST FLOOR,  
JANGPURA EXTENSION

NEW DELHI-110014

PH: 011-43580335/+91 9560306295

EMAIL: legalvibes.lawfirm@gmail.com

NEW DELHI

DATED: 17.12.2022

1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
ORIGINAL APPLICATION NO. 725 OF 2022**

**IN THE MATTER OF:-**

**ANURAG SHARMA**

**...APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ANR.**

**...RESPONDENTS**

**REPLY ON BEHALF OF THE RESPONDENT NO. 2/ LALITPUR  
POWER GENERATION COMPANY LIMITED IN O. A. NO. 725 OF  
2022 REGISTERED ON THE BASIS OF LETTER PETITION  
FILED BY MR. ANURAG SHARMA (MEMBER OF PARLIAMENT,  
JHANSI).**

**MOST RESPECTFULLY SHOWETH:**

1. That the present reply is being filed on behalf of Respondent No. 2 / Lalitpur Power Generation Company Limited (hereinafter referred to as "LPGCL"), a subsidiary of Bajaj Group, is operating a 3x660MW (1,980 MW) supercritical thermal power plant in Lalitpur District, Uttar Pradesh to the letter Petitions/Application filed by the Applicant namely Sh. Anurag Sharma (Member of Parliament, Jhansi). That Mr. Mohammad Shareef, Assistant Officer of LPGCL, has been duly authorized on behalf of the company to file the present reply vide Board resolution dated 18.10.2018. A copy of the Board Resolution dated 18.10.2018 issued in favour of Mr.

Mohammad Shareef, Assistant Officer of LPGCL is being annexed herewith and marked as **ANNEXURE-R-1**.

2. That In the year 2009, the Government of Uttar Pradesh declared the Energy Policy 2009, inter alia envisaging development of Independent Power Plants in order to set up/create the required power generation capacity, for meeting the power demands of the State of Uttar Pradesh. In furtherance of the aforesaid Policy, the State nominated agency, namely, Uttar Pradesh Power Corporation Limited (hereinafter referred to as "UPPCL") identified the sites in District Lalitpur for setting up of 3X660 MW Thermal Power Plant under a SPV namely LPGCL (A subsidiary of Bajaj Group).
3. Thereafter, on 10.12.2010, Appellant entered into a Power Purchase Agreement with Procurers identified by UP Power Corporation Limited and on 31.03.2011, the Ministry of Environment and Forest granted Environment Clearance to the Appellant for setting up 3 X 660 MW Imported Coal Based Thermal Power Plants at villages Mirchwara, Buraugaon in Mahroni Tehsil, Pargana Banpur, in Lalitpur District, in the State of Uttar Pradesh. A copy of the Environment Clearance Certificate dated 31.03.2011 issued by the Ministry of Environment and Forest to the Respondent No.2/ LPGCL is being annexed herewith and marked as **ANNEXURE-R-2**.

4. That the Ministry of Environment and Forest further issued two amended EC's dated 20.05.2014 and 30.05.2016 to the Respondent No. 2 /LPGCL for setting up the aforesaid power projects. Copies of the amended EC's dated 20.05.2014 and 30.05.2016 issued to the Respondent No. 2 /LPGCL is being annexed herewith and marked as **ANNEXURE-R-3** and **ANNEXURE-R-4** respectively.
  
5. That the first unit was commissioned in the year 2015, and thereafter, the second and third units were subsequently commissioned in the year 2016, since then the Plants of the Respondent No. 2/LPGCL are in continuous operation. It is humbly submitted that the Respondent No. 2/ LPGCL is a Supercritical Thermal Power Plant of our country equipped with modern technologies and advanced automatic monitoring & control with high-efficiency Electrostatic Precipitator (ESP) control, to help the country reduce its carbon footprint. It is also among the most efficient & reliable thermal power plants of our country having its major plant and machinery from reputed indigenous OEMs like BHEL/ Siemens/ L&T etc. That the full capacity of the plant is 3X660 MW i.e. 1980 MW and works on supercritical technology with high efficiency to consume less coal for the production of one unit of electricity. That the Respondent No.2 /LPGCL is placed among one of the best in the country for its most reliable and efficient operation and this fact has been affirmed by UPPCL as well.

6. It is humbly submitted that LPGCL has an internal Environment, Health and Safety (EHS) Department, headed by a Chief Sustainability Officer, having more than 30 years experience of successful handling EHS issues in various corporates. The department is well staffed by qualified and well experienced professionals who closely monitor all EHS issues in the LPGCL plant.
  
7. It is humbly submitted that fly ash is a residue of coal combustion in the power plant boilers. That the Fly ash utilization at LPGCL are being done in the manufacturing of cement, Brick and other fly ash based products and Low lying area/ void mines filling, etc. The bulkers are used for the dispatch of dry fly ash from the siloes to be used in cement and other fly ash based manufacturing units.
  
8. It would be pertinent to mention that, in order to achieve 100% fly ash utilization target, a milestone was laid by LPGCL in the year 2020-21 by starting its fly ash dispatch in the most eco-friendly manner i.e. through rail rakes and till 16.12.2022 a record 390 number of rakes of fly ash have been already dispatched using rail transportation.
  
9. It is most respectfully submitted that LPGCL has also promoted brick and other fly ash-based manufacturing units and more than 33 different fly ash-based units have been set up in the district of Lalitpur (UP) and Tikamgarh (MP). That the Bottom Ash which can't be utilized in cement

5

manufacturing is being utilized in low lying area for reclamation/ void mines filling in an eco-friendly manner as per guidelines of CPCB after taking due permission from the State Pollution Control Board i.e. UPPCB. That in view of the aforesaid steps having been undertaken by the Respondent No.2/ LPGCL, the unit has achieved 100% utilization in terms of various notifications issued by MOEF & CC from time to time.

10. Per contra, it has been alleged in the letter dated 31.05.2022 and 13.08.2022, from Sh. Anurag Sharma, Hon'ble Member of Parliament from Jhansi and Lalitpur that the Respondent No. 2 / LPGCL is responsible for dust emission from fly ash causing air pollution and serious health hazards to locals as well as stray animals without substantiating the same with any facts other than merely attaching photograph of a cattle caught in a rain water body. It is humbly submitted that there is no dust emission from the power plant of LPGCL. The plant has made robust arrangements for the control of dust emissions/Fly Ash emission and disposal. The state of art technologies and the measures taken by the Respondent No. 2/ LPGCL to ensure dust emission control from its units are elaborated as under:

- a. Installation of state-of-the-art high efficiency Electrostatic Precipitators (ESPS) for the control of Particulate Matter from the stack of all the units,

6

- b. Installation of 275 mt high tri-flue stack for the better dispersion of emissions,
- c. A closed pipeline-based ash conveying system for the transported of ash from ESP to the ash silo and also to the ash pond,
- d. Bag filters are installed at the ash siloes to control fugitive emission during the ash loading and unloading,
- e. Dry ash from the silo is transported through the bulkers to be used in cement industries,
- f. Conditioned ash (with 6-8% moisture) is transported through the covered vehicles to a required temporary transit site near the rail siding within the plant premises and then loaded in a controlled manner to the rail rakes,
- g. Rail rakes are further covered with tarpaulin and then transported for its different usages.
- h. Moisture is always maintained in the ash, which is stored temporarily at the railway siding area to avoid its fugitive emission, if any.
- i. Dry Fog Dust Suppression System (DFDS) at dust prone areas.
- j. Thorough cleaning of all the wagons before its further use for ash handling.
- k. Provision of settling pond for the removal of suspended solids from wastewater.

- l. Green curtains are installed in dust prone area for restricting the dispersion of any fugitive emissions during loading and unloading activities.
- m. Installation of water-based dust suppression systems at dust prone areas.
- n. A plantation is also carried out within and also at the periphery of the LPGCL plant premises to work as the green belt to curb emissions, if any from the power plant.
- o. It is also pertinent to mention that the regular cleaning of ash spillage, if any, and water sprinkling on the roads used when ash transportations are performed.

A true copy of the Diagram explaining the Pollution Control Systems installed to control Fugitive Emissions at plant along the true copies of the Photographs of dust Pollution Control arrangements made at LPGCL are being attached herewith and marked as **ANNEXURE-R-5 (Colly)**.

11. That apart from the aforesaid robust dust control arrangements, vigorous environmental monitoring arrangements are the part of LPGCL's environmental management program. It would be germane to mention that the monitoring of ambient air in and around the power plant premises is continuously done at locations fixed in consultation with the State Pollution Control Board/UPPCB. In addition, monitoring of all the flues of tri-flue stack connected to each unit is also carried out by the third-party

agency approved by the Ministry of Environment, Forest and Climate Change (MoEF & CC) and accredited by the National Accreditation Board for Testing and Calibration Laboratories (NABL).

12. That the monitoring reports are being submitted to the statutory authorities on a regular basis and as per the report, the results of the Particulate matter, either in ambient air or in stack, have never crossed the permissible limits fixed by the Central Pollution Control Board (CPCB). True copies of the of latest environmental monitoring reports such as the Coal Analysis Report dated 21.03.2022, Ambient Air Quality Reports dated 25.03.2021 and 30.09.2022, Fly Ash Report 21.03.2022, Fly Ash Data for the years 2019-2020, 2020-2021 and 2021-2022, , Stack Monitoring Analysis Report dated 02.01.2021 and 30.09.2022 , Stack emission report dated 21.03.2022, Soil Analysis Report dated 25.03.2021, STP analysis report dated 25.03.2021 and Bottom Ash Analysis Report dated 25.03.2021, are being annexed herewith and marked as **ANNEXURE-R-6 (Colly)**.

13. That apart from the third-party monitoring UPPCB also keeps monitoring ambient air and stack at the Respondent No. 2/ LPGCL plant and the particulate matter in ambient air and stack emission have never crossed the permissible limits. That in addition to the same, the Continuous Ambient Air Quality Monitoring Stations (**CAAQMS**) are also installed at

four locations covering upwind, downwind and crosswind directions, and also the Continuous Emission Monitoring Systems (**CEMS**) are installed in all the flues of tri-flue stack connected to each unit. These Continuous Monitoring Systems capture air quality / emission data to be demonstrated on a real time basis. The data is also connected to the server of CPCB and UPPCB to monitor results on a continuous real time basis. That no deviation has been noticed by the Respondent No. 2/LPGCL in the results as compared to the standards set by the CPCB. A true copy of the monthly abstract of Ash Generation and Utilization for the period 01.04.2022 to 30.09.2022 updated online to the servers of UPPCB and the CPCB is being annexed herewith and marked as **ANNEXURE-R-7**.

14. It is humbly submitted that the allegations with regard to the spread of dust on the agricultural fields as alleged by the Applicant are vehemently denied as being false and frivolous. That the Respondent No. 2/LPGCL as a responsible corporate company, is in continuous touch with the agricultural department of Lalitpur for timely identifying any adverse impact on the crops. That a letter dated 07.02.2022 has been obtained by the Respondent No.2/LPGCL from the Agricultural department stating that during the last 3-4 years, they have not received any complaints with regard to the damage or side effect caused by the operation of LPGCL on the agriculture of Lalitpur. That the Respondent No.

2/LPGCL have recently approached the Agricultural department, Lalitpur to know the present status of crop damage / loss if any on agricultural crops from the LPGCL plant operations, and the Agricultural department, Lalitpur vide its letter dated 08.12.2022 has reiterated the same that there is no impact on agriculture due to the plant operations in that area. Thus, the allegation with regards to the spread of ash on the nearby agricultural fields is prima-facie unreasonable and is merely based on whims and fancies of the Applicant. True copies along with the true translated copies of the letters dated 07.02.2022 and 08.12.2022 issued by the Agricultural department, Lalitpur to the Respondent No.2 is being annexed herewith and marked as **ANNEXURE-R-8 (Colly)**.

15. That as far as the heap of dust, which is due to a temporary transit storage for ash loading in rail rake, inside the power plant premises which is alleged to be causing dust nuisance, a detailed response on the arrangements made to control the dust emission and associated monitoring arrangements is already given above and it is reiterated that water sprinklers and continuous and regular monitoring of the same is done to ensure that there is no dust nuisance caused at the loading point of such rakes.
16. It is humbly submitted that the allegations as to the impact of dust emission from the LPGCL plant on respiratory or other

11

health related issues on the human being are wrong and denied. It may be mentioned that the Respondent No. 2/LPGCL has an in-house medical dispensary, duly staffed by a highly qualified medical team led by a Retd. Lt. Colonel as Chief Medical Officer. The medical team carries out periodical medical examination of the workers working at the power plant, and till date no occupational disease has been observed in any of the workers. Further, the Respondent No.2/LPGCL had earlier and recently also consulted the office of the Chief Medical Officer of District Lalitpur to ascertain any occupational disease risk in advance as well as to know the status of any occupational deceased cases. As per the letters dated 09.02.2022 and 13.12.2022 issued by the Chief medical Officer, Lalitpur (CMO), , they have neither noticed any occupational disease nor came across any occupational disease related patient due to operation of the LPGCL Plant. Therefore, the apprehension and the allegation of the Applicant with regard to the human health related issues because of the power plant operation are incorrect and lacks material particulars to substantiate the same. True copies along with the true translated copies of the letters dated 09.02.2022 and 13.12.2022 issued by the Chief medical Officer, Lalitpur (CMO) to the Respondent No. 2/LPGCL is being annexed herewith and marked as **ANNEXURE-R-9** **(Colly)**.

17. That the Applicant herein has also annexed a photograph of a cattle stuck in the sludge without any particulars as to the place, time and date of the incident. It is stated that the photograph relates to a cattle which probably strayed inside the plant area through one of the rain/ stormwater culverts and got stuck up inside a temporary slush caused by water logging. It is further stated that the incident was taken cognizance by the EHS team of LPGCL forthwith and owner of the cattle was immediately called and with the help of the Respondent No. 2/LPGCL team itself, the cattle was rescued unhurt. The owner has also given a written apology for cattle trespassing into the LPGCL premises and thanked the LPGCL team for timely response and rescue of his cattle. A true copy along with its true translated copy of the letter dated 14.09.2019 given by the owner of the cattle thanking the Respondent No. 2/LPGCL in helping to rescue its cattle is being annexed herewith and marked as **ANNEXURE-R-10**.

18. That the Applicant has further alleged that because of the dust of the power plant the cattle of the farmers and the nearby villagers are getting impacted. It is humbly submitted that the Respondent No. 2/LPGCL has also enquired from the office of Chief Veterinary Officer, Lalitpur, to ascertain the issues as alleged and the Chief Veterinary Officer, Lalitpur has issued the letters dated 31.01.2022 and 12.12.2022 that till now they had not come across any occupational health related disease in the cattle because of the fly ash and the

operation of the LPGCL plant. Therefore, the allegations levied against the Respondent No. 2/ LPGCL are *ex-facie* limbless and needs to be disregarded at the first instance. True copies along with the true translated copies of the letters dated 31.01.2022 and 12.12.2022 issued by the Chief Veterinary Officer, Lalitpur to the Respondent No. 2/ LPGCL is being annexed herewith and marked as **ANNEXURE-R-11 (Colly)**.

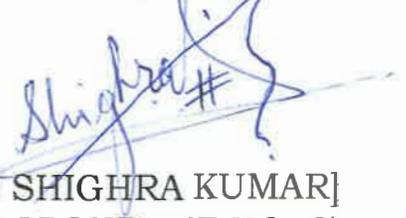
19. That as far as the plantation data is concerned, Respondent No. 2/LPGCL has already carried out extensive plantation within and around the plant premises, which also includes the dust prone areas within the plant premises. The number of plants planted till date are 3 lakh trees including 18,000 trees have been planted in the current year. That 33% of the plant area has been developed as green area. This plantation acts as a sink to absorb any pollutants coming in and going out of the power plant.
20. That with regard to the fugitive and other dust generated due to the operation of the power plant, as mentioned earlier, adequate arrangements are already in place for the control of any fugitive / other dust generation from the LPGCL plant, which are also coupled with the robust environmental monitoring arrangements resulting in the emissions being well within the permissible limits. Therefore, there is no impact of dust on the public life, which is also concurred

14

through the letter issued by the office of Chief Medical Officer,  
Lalitpur.

21. It is humbly submitted that the present complaint filed by the Applicant is bereft of any material particulars to substantiate the allegations and is liable to be dismissed at the very threshold. It is humbly submitted that the Respondent No. 2/LPGCL is a responsible corporate citizen operating a compliant unit and duly ensures to keep a check on every environment clearances and has keen eye towards the fly ash disposal norms and regulations.
22. In view of the aforesaid facts and circumstances narrated hereinabove, the present application is liable to be dismissed *in limine* with exemplary costs for wasting the precious judicial time of this Hon'ble tribunal.

**FILED BY:-**



[SANJEEV KUMAR SINGH & SHIGHRA KUMAR]  
(ADVOCATES FOR THE RESPONDENT NO. 2)

LEGAL VIBES

(ADVOCATES & SOLICITORS)

G-27, FIRST FLOOR,

JANGPURA EXTENSION

NEW DELHI-110014

PH: 011-43580335/+91 9560306295

EMAIL: legalvibes.lawfirm@gmail.com

NEW DELHI

DATED: 17.12.2022

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 725 OF 2022**

**INTHE MATTER OF:**

**ANURAG SHARMA**

**...APPLICANT**

**VERSUS**

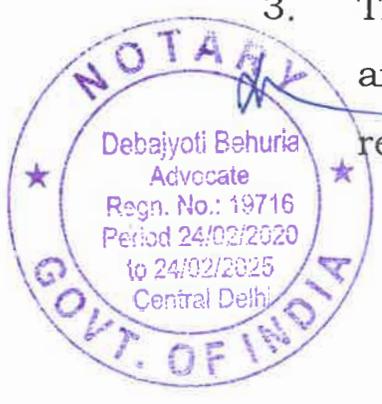
**STATE OF UTTAR PRADESH & ANR.**

**...RESPONDENTS**

**AFFIDAVIT**

I, Mohammad Shareef, Aged about 41 years, presently working as Officer at Lalitpur Power Generation Company Limited having its office at B-10, Sector-3, Bajaj Bhawan, Jamna Lal Bajaj Marg, Gautam Buddha Nagar U.P. -201301, do hereby solemnly affirm and declare as under:

1. That I am the Authorised Representative of the Respondent No.2/LPGCL in the above-mentioned case and as such am fully conversant with the facts and circumstances of the case and as such am competent and able to depose to the same.
2. That I have read the accompanying reply and state that the contents stated therein are true and correct to the best of my knowledge and belief.
3. That no material fact has been concealed therein and the annexures filed therein are the true copies of their respective originals.



*Mohd. Shareef*  
**DEPONENT**

**VERIFICATION:**

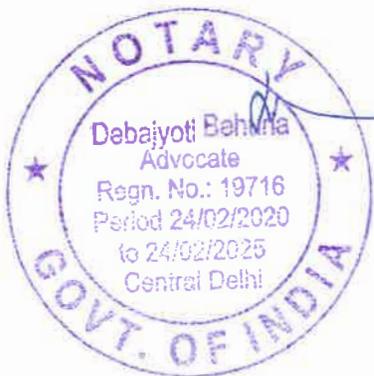
I, the deponent above named do hereby verify that the contents of my above affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.

17 DEC 2022

Verified at New Delhi on this 17<sup>th</sup> day of December, 2022.

Mohd Sharif  
**DEPONENT**

*Shri. Shri. M. K.*  
Identified the deponent who has signed in my presence.



CERTIFIED THAT THE DEPONENT  
Shri./Smt./Km..... *Mohammad Sharief*  
S/o, W/o R/o..... *Working at Callipw Punjab*  
..... *Generation Company, Ltd.*  
Identified by Shri./Smt..... *Shri. Shri. Kumari, Ph*  
Has solemnly affirmed before me at  
Delhi on **17 DEC 2022**  
That the contents of the affidavit which  
have been read & explained to him/her  
are true & correct to his/her knowledge

*[Signature]*  
NOTARY

## Lalitpur Power Generation Company Limited

**CERTIFIED TRUE COPY OF THE RESOLUTION PASSED BY THE BOARD OF DIRECTORS OF LALITPUR POWER GENERATION COMPANY LIMITED AT ITS MEETING HELD ON OCTOBER 18, 2018**

“RESOLVED THAT the following Director / Officers (“Authorized Officers”) of the Company, viz:

Sl. No.	Name	Present Designation
1	Mr. S. N. M. Tripathi	Whole Time Director
2	Mr. Mohammad Shareef	Assistant Officer
3	Mr. Sanjay Pathak	Manager (Legal)

be and is hereby authorised for and on behalf of the Company to exercise the powers in respect of all or any of the following matters in the High Courts having appropriate territorial jurisdiction, Judicial Institutions and Judicial Authorities including various other Courts, Tribunals and other Quasi-Judicial Forums, Commissions, Executive authorities etc.:

- a) To institute, conduct, defend, refer to arbitration or other proceedings, claims and disputes in which the Company is or may be concerned or interested and to represent, appear and act in before the aforesaid High Courts and other Courts/Tribunals and other Quasi-Judicial forums, Commissions, Executive authorities etc.;
- b) To sign, submit, present swear, verify and file plaints, vakalatnamas, written statements, rejoinders, replications, execution, review, revision, restoration, petitions, notices, claims, affidavits, objections, appeals, application, amendments of all kinds in any of the aforesaid Courts etc.;
- c) To appoint pleaders, attorneys, advocates, solicitors or other representatives for the purpose of aforesaid under these presents;
- d) Generally to do and cause to be done all such incidental and other acts, deeds and things and execute and cause to be executed all such other documents, instruments, writings, papers, applications, etc. as may be required or necessary in respect of aforesaid matters; and
- e) All such acts done by him lawfully shall be binding on the Company and the Company be and are hereby undertake to ratify the same from time to time.”

“RESOLVED FURTHER THAT the copies of this resolution certified to be true by any of the Directors or Key Managerial Personnel of the Company be furnished to such authorities and/or any other person(s) as may be required.”

\\CERTIFIED TRUE COPY\\  
FOR LALITPUR POWER GENERATION COMPANY LIMITED



SANJEEV PATHAK  
COMPANY SECRETARY  
(ACS 19107)

Corp. & Admn. Office: 106-107 Bajaj Bhawan, 10th Floor, Jannalal Bajaj Marg, 226 Nariman Point, Mumbai - 400 021 • Tel: +91-22-22049056/58 Fax: +91-22-22048651

Regd. Office: Bajaj Bhawan, B-10, Sector-3, Jannalal Bajaj Marg, Noida - 201 301, Uttar Pradesh • Tel: +91-120-4045100/555

Website: www.lpgcl.com, Corporate Identification Number: U40108UP2009PLC038148

Registered Office: Village Mirchwara Burogaon, Tehsil Mehrauni, Lalitpur - 284 123 Uttar Pradesh

Bajaj Group

ANNEXURE-R-2



BY SPEED POST

18

J-13012/118/2009-IA.II (T)  
Government of India  
Ministry of Environment & Forests

Paryavaran Bhawan  
CGO Complex, Lodi Road  
New Delhi-110 003  
Tele/ fax: 011- 2436 3973  
E-mail: [plahujarai@yahoo.com](mailto:plahujarai@yahoo.com)

Dated: March 31, 2011.

To

M/s Lalitpur Power Generation Company Ltd.  
B-10, Sector-3  
Noida- 201 301

**Sub: 3x660 MW Imported Coal Based Thermal Power Plant at villages Mirchwara and Buraugaon, in Mahroni Taluk, in Lalitpur Distt., in Uttar Pradesh - reg. Environmental Clearance.**

Sir,

The undersigned is directed to refer to your letters dated 21.12.2010 and 19.01.2011 on the subject mentioned above. The Ministry of Environment & Forests has examined the application.

2. It has been noted that the proposal is for setting up of 3x660 MW Imported Coal Based Thermal Power Plant at villages Mirchwara and Buraugaon, in Mahroni Taluk, in Lalitpur Distt., in Uttar Pradesh. Land requirement will be 1038 acres, which is single crop agricultural land. The co-ordinates of the site are at Latitude 24°47'05" N to 24°48'26"N and Longitude 78°38'01" E to 78°39'38" E. Indigenous coal linkage have also been applied for and is yet to be obtained. Imported coal will be obtained from Indonesia. Coal requirement will be 8.51 MTPA for indigenous coal or 6.70 MTPA for Imported coal. Ash and Sulphur contents in indigenous coal will be 40% and 0.5% respectively. In case of imported coal the ratio will be 10% and 0.7% respectively. Ash pond/dyke area requirement will be 103 acres. The co-ordinates of ash pond site are at Latitude 24°46'46"N to 24°47'06"N and Longitude 78°38'58" E to 78°39'38" E. About 2.72 MTPA of Fly Ash will be generated for indigenous coal and about 0.536 MTPA for imported coal, which will be supplied to cement manufacturer viz. M/s Dalmiya Cement Ltd. and others. Stack height of 275m will be installed. Water requirement of 48.67 MCM will be sourced from Rajghat Dam reservoir through a pipeline at a distance of 50 km. There are no national parks, wildlife sanctuaries, heritage sites, tiger/biosphere reserves etc. within 10 km of the site. Public hearing was conducted on 06.09.2010. Cost of the project will be Rs 12295.8 Crores.

// TRUE COPY //

3. The project has been considered in accordance with the provisions of the EIA notification issued by the Ministry of Environment & Forests vide S.O. 1533 (E), dated September 14, 2006.

4. Based on the information submitted by you, as at Para 2 above and others and presentation made before the Expert Appraisal Committee (Thermal Power) in its 17<sup>th</sup> Meeting held during February 7-8, 2011, by you and your consultant M/s Vimta Labs, Hyderabad, the Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA notification dated September 14, 2006, subject to the compliance of the following Specific and General conditions:

**A. Specific Conditions:**

- (i) Vision document specifying prospective plan for the site shall be formulated and submitted to the Ministry within **six months**.
- (ii) Coal transportation to plant site shall be by rail. The project proponent shall take up the matter with the Railways and shall submit action taken and implementation status to the Ministry from time to time.
- (iii) Existing de-generated water bodies (if any) in the study area shall be regenerated at the project proponent's expenses in consultation with the state govt.
- (iv) Hydrogeology of the area shall be reviewed annually from an institute/ organization of repute to assess impact of surface water and ground regime (especially around ash dyke). In case and deterioration is observed specific mitigation measures shall be undertaken and reports/ data of water quality monitored regularly and maintained shall be submitted to the Regional Office of the Ministry.
- (v) Source of water for meeting the requirement during lean season shall be specified and submitted to the Regional Office of the Ministry **within three months**.
- (vi) No ground water shall be extracted for use in operation of the power plant even in lean season.
- (vii) No water bodies (including natural drainage system) in the area shall be disturbed due to activities associated with the setting up / operation of the power plant.
- (viii) Minimum required environmental flow suggested by the Competent Authority of the State Govt. shall be maintained in the Channel/ Rivers (as applicable) even in lean season.

// TRUE COPY //

- (ix) Water requirement shall be restricted to 5000 cum/hr and COC of 5.0 shall be adopted.
- (x) Regular monitoring of ground water level shall be carried out by establishing a network of existing wells and constructing new piezometers. Monitoring around the ash pond area shall be carried out particularly for heavy metals (Hg,Cr,As,Pb) and records maintained and submitted to the Regional Office of this Ministry. The data so obtained should be compared with the baseline data so as to ensure that the ground water quality is not adversely affected due to the project.
- (xi) Monitoring surface water quality in the area shall also be regularly conducted and records maintained. The monitored data shall be submitted to the Ministry regularly. Further, monitoring points shall be located between the plant and drainage in the direction of flow of ground water and records maintained. Monitoring for heavy metals in ground water shall be undertaken.
- (xii) A well designed rainwater harvesting shall be put in place before commissioning of the plant. Central Groundwater Authority/ Board shall be consulted for finalization of appropriate rainwater harvesting technology/design within a period of three months from the date of this clearance and details shall be furnished. The design of rain water harvesting shall comprise of rain water collection from the built up and open area in the plant premises. Action plan and road map for implementation shall be submitted to the Ministry within six months.
- (xiii) Additional soil for leveling of the proposed site shall be generated within the sites (to the extent possible) so that natural drainage system of the area is protected and improved.
- (xiv) Provision for installation of FGD shall be provided for future use.
- (xv) The project proponent shall undertake measures and ensure that no fugitive fly ash emissions take place at any point of time.
- (xvi) Stack of 275 m height shall be installed and provided with continuous online monitoring equipments for SO<sub>x</sub>, NO<sub>x</sub> and PM<sub>2.5</sub> & PM<sub>10</sub>. Exit velocity of flue gases shall not be less than 22 m/sec. Mercury emissions from stack may also monitored on periodic basis.
- (xvii) High Efficiency Electrostatic Precipitators (ESPs) shall be installed to ensure that particulate emission does not exceed 50 mg/Nm<sup>3</sup>.
- (xviii) Adequate dust extraction system such as cyclones/ bag filters and water spray system in dusty areas such as in coal handling and ash handling points, transfer areas and other vulnerable dusty areas shall be provided.

---

// TRUE COPY //

- (xix) Utilisation of 100% Fly Ash generated shall be made from 4<sup>th</sup> year of operation. Status of implementation shall be reported to the Regional Office of the Ministry from time to time.
- (xx) Fly ash shall be collected in dry form and storage facility (silos) shall be provided. Unutilized fly ash shall be disposed off in the ash pond in the form of slurry form. Mercury and other heavy metals (As, Hg, Cr, Pb etc.) will be monitored in the bottom ash as also in the effluents emanating from the existing ash pond. No ash shall be disposed off in low lying area.
- (xxi) Ash pond shall be lined with HDP/LDPE lining or any other suitable impermeable media such that no leachate takes place at any point of time. Adequate safety measures shall also be implemented to protect the ash dyke from getting breached.
- (xxii) Sulphur and ash contents in the imported coal to be used in the project shall not exceed 0.7 % and 10 % respectively at any given time. In case of variation of coal quality at any point of time fresh reference shall be made to the Ministry for suitable amendments to environmental clearance condition wherever necessary.
- (xxiii) Green Belt consisting of 3 tiers of plantations of native species around plant and at least 100 m width shall be raised. Wherever 100 m width is not feasible a 50 m width shall be raised and adequate justification shall be submitted to the Ministry. Tree density shall not less than 2500 per ha with survival rate not less than 80 %.
- (xxiv) At least three nearest village shall be adopted and basic amenities like development of roads, drinking water supply, primary health centre, primary school etc shall be developed in co-ordination with the district administration.
- (xxv) The project proponent shall also adequately contribute in the development of the neighbouring villages. Special package with implementation schedule for providing potable drinking water supply in the nearby villages and schools shall be undertaken in a time bound manner.
- (xxvi) CSR scheme shall be identified based on need based assessment in and around the villages within 5.0 km of the site and in constant consultation with the village Panchayat and the District Administration. As part of CSR prior identification of local employable youth and eventual employment in the project after imparting relevant training shall be also undertaken. Income generating projects consistent with the traditional skills of the people shall be undertaken. Development of fodder farm, fruit bearing orchards, vocational training etc. can form a part of such programme. Company shall provide separate budget for community development activities and income generating programmes. Vocational training programme

for possible self employment and jobs shall be imparted to identify villagers free of cost.

- (xxvii) An amount of Rs 49.10 Crores shall be earmarked as one time capital cost for CSR programme as committed by the project proponent. Subsequently a recurring expenditure of Rs 9.8 Crores per annum shall be earmarked as recurring expenditure for CSR activities. Details of the activities to be undertaken shall be submitted within six month along with road map for implementation.
- (xxviii) It shall be ensured that in-built monitoring mechanism for the schemes identified is in place and annual social audit shall be got done from the nearest government institute of repute in the region. The project proponent shall also submit the status of implementation of the scheme from time to time

**B. General Conditions:**

- (i) The treated effluents conforming to the prescribed standards only shall be re-circulated and reused within the plant. Arrangements shall be made that effluents and storm water do not do not get mixed.
- (ii) A sewage treatment plant shall be provided (as applicable) and the treated sewage shall be used for raising greenbelt/plantation.
- (iii) Adequate safety measures shall be provided in the plant area to check/minimize spontaneous fires in coal yard, especially during summer season. Copy of these measures with full details along with location plant layout shall be submitted to the Ministry as well as to the Regional Office of the Ministry.
- (iv) Storage facilities for auxiliary liquid fuel such as LDO and/HFO/LSHS shall be made in the plant area in consultation with Department of Explosives, Nagpur. Sulphur content in the liquid fuel will not exceed 0.5%. Disaster Management Plan shall be prepared to meet any eventuality in case of an accident taking place due to storage of oil.
- (v) First Aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.
- (vi) Noise levels emanating from turbines shall be so controlled such that the noise in the work zone shall be limited to 85 dBA from source. For people working in the high noise area, requisite personal protective equipment like earplugs/ear muffs etc. shall be provided. Workers engaged in noisy areas such as turbine area, air compressors etc shall be periodically examined to maintain audiometric record and for treatment for any hearing loss including shifting to non noisy/less noisy areas.

- (vii) Regular monitoring of ambient air ground level concentration of SO<sub>2</sub>, NO<sub>x</sub>, PM<sub>2.5</sub> & PM<sub>10</sub> and Hg shall be carried out in the impact zone and records maintained. If at any stage these levels are found to exceed the prescribed limits, necessary control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with SPCB. Periodic reports shall be submitted to the Regional Office of this Ministry. The data shall also be put on the website of the company.
- (viii) Provision shall be made for the housing of construction labour (as applicable) within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
- (ix) The project proponent shall advertise in at least two local newspapers widely circulated in the region around the project, one of which shall be in the vernacular language of the locality concerned within seven days from the date of this clearance letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the State Pollution Control Board/Committee and may also be seen at Website of the Ministry of Environment and Forests at <http://envfor.nic.in>.
- (x) A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parisad / Municipal Corporation, urban local Body and the Local NGO, if any, from whom suggestions/representations, if any, received while processing the proposal. The clearance letter shall also be put on the website of the Company by the proponent.
- (xi) An Environmental Cell comprising of atleast one expert in environmental science / engineering, occupational health and social scientist, shall be created at the project site itself and shall be headed by an officer of appropriate superiority and qualification. It shall be ensured that the Head of the Cell shall directly report to the head of the organization and he shall be held responsible for implementation of environmental regulations and social impact improvement/mitigation measures.
- (xii) The proponent shall upload the status of compliance of the stipulated environmental clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MOEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; SPM, RSPM (PM<sub>2.5</sub> & PM<sub>10</sub>), SO<sub>2</sub>, NO<sub>x</sub> (ambient levels as well as stack emissions) shall be displayed at a convenient location near the main gate of the company in the public domain.

- (xiii) The environment statement for each financial year ending 31<sup>st</sup> March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of the Ministry by e-mail.
- (xiv) The project proponent shall submit six monthly reports on the status of the implementation of the stipulated environmental safeguards to the Ministry of Environment and Forests, its Regional Office, Central Pollution Control Board and State Pollution Control Board. The project proponent shall upload the status of compliance of the environment of the environmental clearance conditions on their website and update the same periodically and simultaneously send the same by e-mail to the Regional Office, Ministry of Environment and Forests.
- (xv) Regional Office of the Ministry of Environment & Forests will monitor the implementation of the stipulated conditions. A complete set of documents including Environmental Impact Assessment Report and Environment Management Plan along with the additional information submitted from time to time shall be forwarded to the Regional Office for their use during monitoring. Project proponent will up-load the compliance status in their website and up-date the same from time to time at least six monthly basis. Criteria pollutants levels including NO<sub>x</sub> (from stack & ambient air) shall be displayed at the main gate of the power plant.
- (xvi) Separate funds shall be allocated for implementation of environmental protection measures along with item-wise break-up. These cost shall be included as part of the project cost. The funds earmarked for the environment protection measures shall not be diverted for other purposes and year-wise expenditure should be reported to the Ministry.
- (xvii) The project authorities shall inform the Regional Office as well as the Ministry regarding the date of financial closure and final approval of the project by the concerned authorities and the dates of start of land development work and commissioning of plant.
- (xviii) Full cooperation shall be extended to the Scientists/Officers from the Ministry / Regional Office of the Ministry at Bangalore / CPCB/ SPCB who would be monitoring the compliance of environmental status.

5. The Ministry of Environment and Forests reserves the right to revoke the clearance if conditions stipulated are not implemented to the satisfaction of the Ministry. The Ministry may also impose additional environmental conditions or modify the existing ones, if necessary.

25

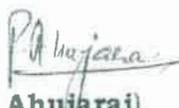
6. The environmental clearance accorded shall be valid for a period of 5 years to start operations by the power plant.

7. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.

8. In case of any deviation or alteration in the project proposed including coal transportation system from those submitted to this Ministry for clearance, a fresh reference should be made to the Ministry to assess the adequacy of the condition(s) imposed and to add additional environmental protection measures required, if any.

9. The above stipulations would be enforced among others under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and rules there under, Hazardous Wastes (Management and Handling) Rules, 1989 and its amendments, the Public Liability Insurance Act, 1991 and its amendments.

Yours faithfully,

  
(Dr. P.L. Ahujara)  
Scientist 'F'

Copy to:

1. The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi 110001.
2. The Secretary (Environment), Environment Department, Government of Chhattisgarh, Raipur.
3. The Chairman, Central Electricity Authority, Sewa Bhawan, R.K. Puram, New Delhi-110066.
4. The Chairman, Uttar Pradesh Pollution Control Board, PICUP Bhawan, 3<sup>rd</sup> Floor, B-Block, Vibhuti Khnad, Gomti Nagar, Lucknow - 226 020.
5. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi- 110032.
6. The Chief Conservator of Forests, Regional Office (WZ), E-5, Kendriya Bhandar, 5<sup>th</sup> Floor, Sector-H, Aliganj, Lucknow - 226 020.
7. The District Collector, Lalitpur District, Uttar Pradesh.
8. Guard file.
9. Monitoring File.

(Dr. P.L. Ahujara)  
Scientist 'F'

// TRUE COPY //

# ANNEXURE R-3

J-13012/118/2009 -IA.II (T)  
Government of India  
Ministry of Environment & Forests

26

Paryavaran Bhawan  
CGO Complex, Lodi Road  
New Delhi-110 003

Dated: 20<sup>th</sup> May, 2014

To

M/s Lalitpur Power Generation Company Ltd.  
Bajaj Bhawan, B-10, Sector-3,  
Jamnalal Bajaj Marg,  
Noida- 201 301

Ph: 0120-4045100/555, 2543939/40; Fax: 0120-2543949

**Sub: 3x660 MW Imported Coal Based Thermal Power Plant at Villages Mirchwara and Buraugaon, in Mahroni Taluk, in Lalitpur Distt., in Uttar Pradesh by M/s. Lalitpur Power Generation Company Ltd.- reg. amendment in EC for change of source of fuel.**

Sir,

This has reference to your letter dated 22.01.2014 requesting for amendment of environmental clearance accorded vide letter of even no. dated 31.03.2011 for the change of source of fuel.

2. The matter was placed before the Expert Appraisal Committee (Thermal Power) in its 11<sup>th</sup> Meeting held during February 13-14, 2014. In acceptance of the recommendation of the Expert Appraisal Committee (Thermal Power) and in view of the information/clarification furnished by you, with respect to the above mentioned power project, the EC accorded to you vide the above said letter is amended for the change of source of coal from Imported to Domestic for two units aggregating to 1320 MW (Unit 1 (660 MW) and Unit 2 (660 MW)).

3. Further, under Para no.4 of this Ministry's letter of even no. dated 31.03.2011, after the specific condition no. (xxviii), the following conditions shall be added:

(xxix) The source of coal has been changed from imported to domestic coal, resulting in higher generation of fly ash, there by the project proponent should ensure 100% fly ash utilization as per the Notification, 1999 and its amendments thereof. An action plan and its implementation status in compliance to the fly ash utilization shall be submitted to the Regional Office of MoEF on an annual basis.

(xxx) The coal transportation by road shall be through tarpaulin covered trucks for a maximum period of two years and thereafter shall be only through mechanically covered trucks.

// TRUE COPY //

- (xxxvi) Avenue plantation of 2/3 rows all along the road shall be carried out by the project proponent at its own expenses in consultation with the State Government Authorities.
- (xxxvii) Periodic maintenance of the road shall be done by the project proponent at its own expenses and shall also facilitate the traffic control on the road in consultation with the State Government Authorities.
- (xxxviii) Sulphur and ash contents in the domestic coal to be used in the project shall not exceed 0.5 % and 33 % at any given time. In case of variation of coal quality at any point of time, fresh reference shall be made to the Ministry for suitable amendments to environmental clearance condition wherever necessary.
- (xxxix) A long term study of radio activity and heavy metals contents on coal to be used shall be carried out through a reputed institute. Thereafter, mechanism for an in-built continuous monitoring for radio activity and heavy metals in coal and fly ash (including bottom ash) shall be put in place.
- (xl) Harnessing solar power within the premises of the plant particularly at available roof tops shall be undertaken and status of implementation shall be submitted periodically to the Regional Office of the Ministry.
- (xli) Fugitive emissions shall be controlled to prevent impact on agricultural or non-agricultural land.
- (xlii) Fly ash shall not be used for agricultural purpose. No mine void filling will be undertaken as an option for ash utilization without adequate lining of mine with suitable media such that no leachate shall take place at any point of time. In case, the option of mine void filling is to be adopted, prior detailed study of soil characteristics of the mine area shall be undertaken from an institute of repute and adequate clay lining shall be ascertained by the State Pollution Control Board and implementation done in close co-ordination with the State Pollution Control Board.
- (xliiii) Green belt shall also be developed around the Ash Pond over and above the Green Belt around the plant boundary.
- (xliv) The project proponent shall formulate a well laid Corporate Environment Policy and identify and designate responsible officers at all levels of its hierarchy for ensuring adherence to the policy and compliance with the conditions stipulated in this clearance letter and other applicable environmental laws and regulations.

4. All other conditions mentioned in this Ministry's letter of even no. dated 31.03.2011 shall remain the same, as applicable.

5. This issues with the approval of the Competent Authority.

  
(Dr. Saroj)  
Director

// TRUE COPY //

28

Copy to

1. The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi 110001.
2. The Chairman, Central Electricity Authority, Sewa Bhawan, R.K. Puram, New Delhi-110066.
3. The Secretary, Department of Environment, Govt. of Uttar Pradesh.
4. The Chairman, U.P. Pollution Control Board, PICUP Bhawan, 3<sup>rd</sup> Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow-226010.
5. The Chief Conservator of Forests (C), Ministry of Environment and Forests, Regional Office (Central Region), Kendriya Bhavan, 5th Floor, Sector - II, Aliganj, Lucknow.
6. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum Office Complex, East Arjun Nagar, Delhi-110032.
7. The District Collector, District Lalitpur, Govt. of U.P.
8. Guard file.
9. Monitoring file.

(Dr. Saroj)  
Director

Page 3 of 3

// TRUE COPY //

ANNEXURE-R-4



J-13012/118/2009-IA.II (T)

Government of India

Ministry of Environment, Forest and Climate Change

29

3<sup>rd</sup> Floor, Vayu Block,  
Indira Paryavaran Bhawan, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 30.05.2016

To  
M/s. Lalitpur Power Generation Company Ltd.  
Bajaj Bhawan, B-10,  
Sector-3, Jamnalal Bajaj Marg,  
Noida-201301,  
Uttar Pradesh.

Tel. No. 0120-4045100/555; Fax: 0120-2543949

**Sub: 3x660 MW coal based TPP at Villages Mirchwara & Buraugaon, Taluk Mahroni, District Lalitpur, Uttar Pradesh by M/s. Lalitpur Power Generation Company Ltd.- reg. amendment of EC for change in source of coal for Unit-III and recurring CSR expenditure.**

Sir,

This has reference to your online application dated 09.07.2015 and information/documents submitted vide letters dated 13.07.2015, 17.07.2015 and 11.08.2015 on the above subject. It is inter-alia noted that EC for 3 x 660 MW (1,980 MW) was accorded on 31.03.2011 on imported coal (an interim arrangement in the absence of linkage for indigenous coal). An amendment in EC for change in source of coal to indigenous coal for 2 Units was accorded on 20.05.2014.

2. The matter was placed before the Expert Appraisal Committee (Thermal Power) in its 40<sup>th</sup> Meeting held during 23<sup>rd</sup> July 2015. In acceptance of the recommendation of the Expert Appraisal Committee (Thermal Power) and in view of the information/clarification furnished by you, with respect to the above mentioned power project, the Ministry accords amendment in EC for change in source of coal for Unit-III from Imported to Domestic subject to stipulation of the following additional conditions.

- (i) The Sulphur and ash content of coal shall not exceed 0.5 % and 34 % respectively. In case of variation of quality at any point of time, fresh reference shall be made to the Ministry for suitable amendments to the environmental clearance.
- (ii) The transportation of coal shall be by Rail to the extent feasible. If road transportation of coal from Pit-Head to Railway Siding is unavoidable, the same shall be through mechanically covered trucks to the extent feasible, else through tarpaulin covered trucks.
- (iii) Avenue plantation of 2/3 rows all along the road shall be carried out by the project proponent at its own expenses in consultation with the State Government.
- (iv) Periodic maintenance of the road shall be done by the project proponent at its own expenses and shall also facilitate the traffic control on the road in consultation with the State Government Authorities.

3. Further, the specific condition no. (xxvii) of the EC shall be amended as, \*An amount of Rs.49.10 crores shall be earmarked as one time capital cost for CSR programme as committed by the project proponent. Subsequently, the recurring

Page 1 of 2

Ramesh

// TRUE COPY //

30

expenditure shall be as per the CSR policy of GoI. Details of the activities to be undertaken in this regard shall be submitted along with the six monthly compliance reports.

4. All other conditions mentioned in this Ministry's letters of even no. dated 31.03.2011 and its amendment dated 20.05.2014 shall remain the same, as applicable.

5. This issues with the approval of the Competent Authority.

Yours faithfully,

*Ramesh*  
(Dr. M. Ramesh)  
Scientist 'D'

Copy to:

1. The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi 110001.
2. The Chairman, Central Electricity Authority, Sewa Bhawan, R.K. Puram, New Delhi-110066.
3. The Secretary, Environment and Forests Department, Government of Uttar Pradesh.
4. The Chairman, U.P. Pollution Control Board, PICUP Bhawan, 3<sup>rd</sup> Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow-226010.
5. The Chief Conservator of Forests (C), Ministry of Environment and Forests, Regional Office (Central Region), Kendriya Bhavan, 5<sup>th</sup> Floor, Sector - H, Aliganj, Lucknow.
6. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
7. The District Collector, District Lalitpur, Govt. of U.P.
8. Guard file/Monitoring file.
9. Website of MoEF&CC

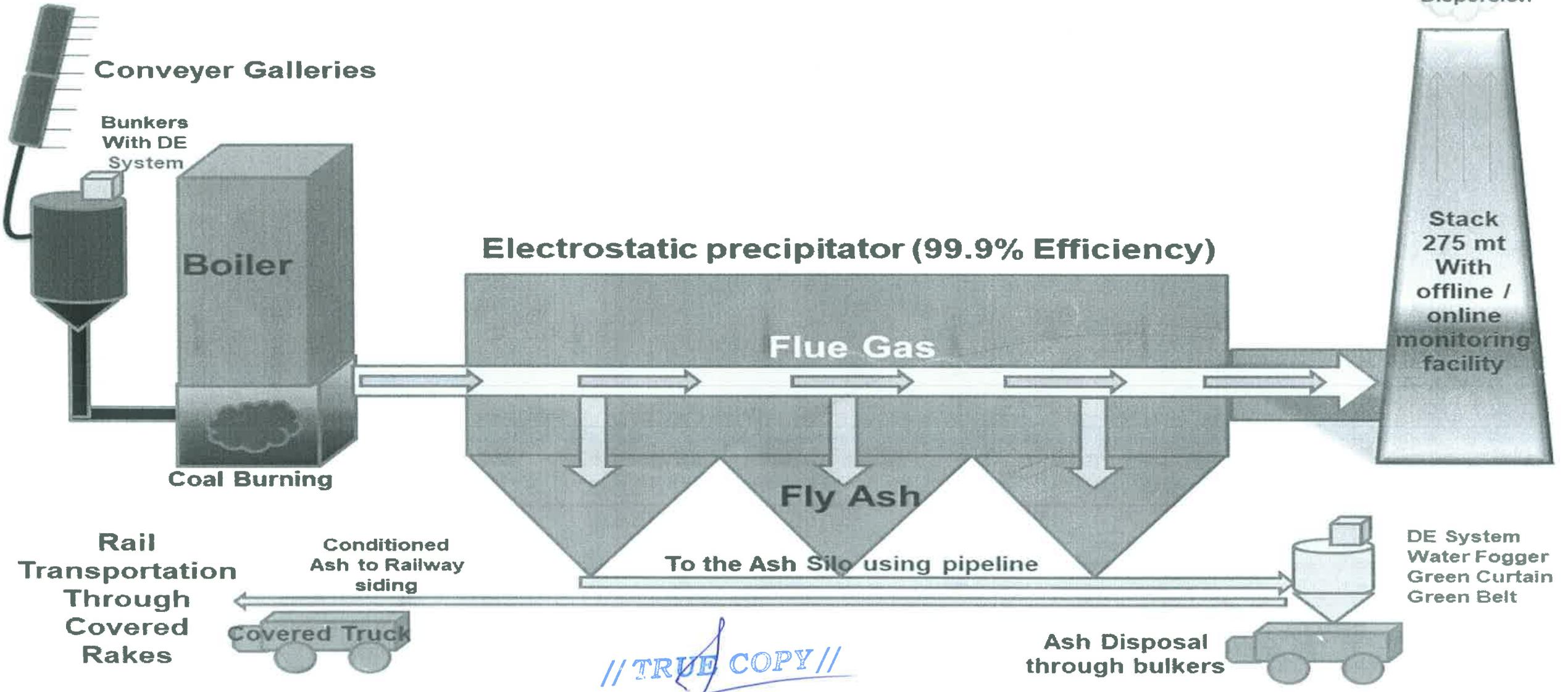
*Ramesh*  
(Dr. M. Ramesh)  
Scientist 'D'

//TRUE COPY//

# Diagram Explaining Pollution Control Systems installed to control Fugitive Emissions at Plant

31

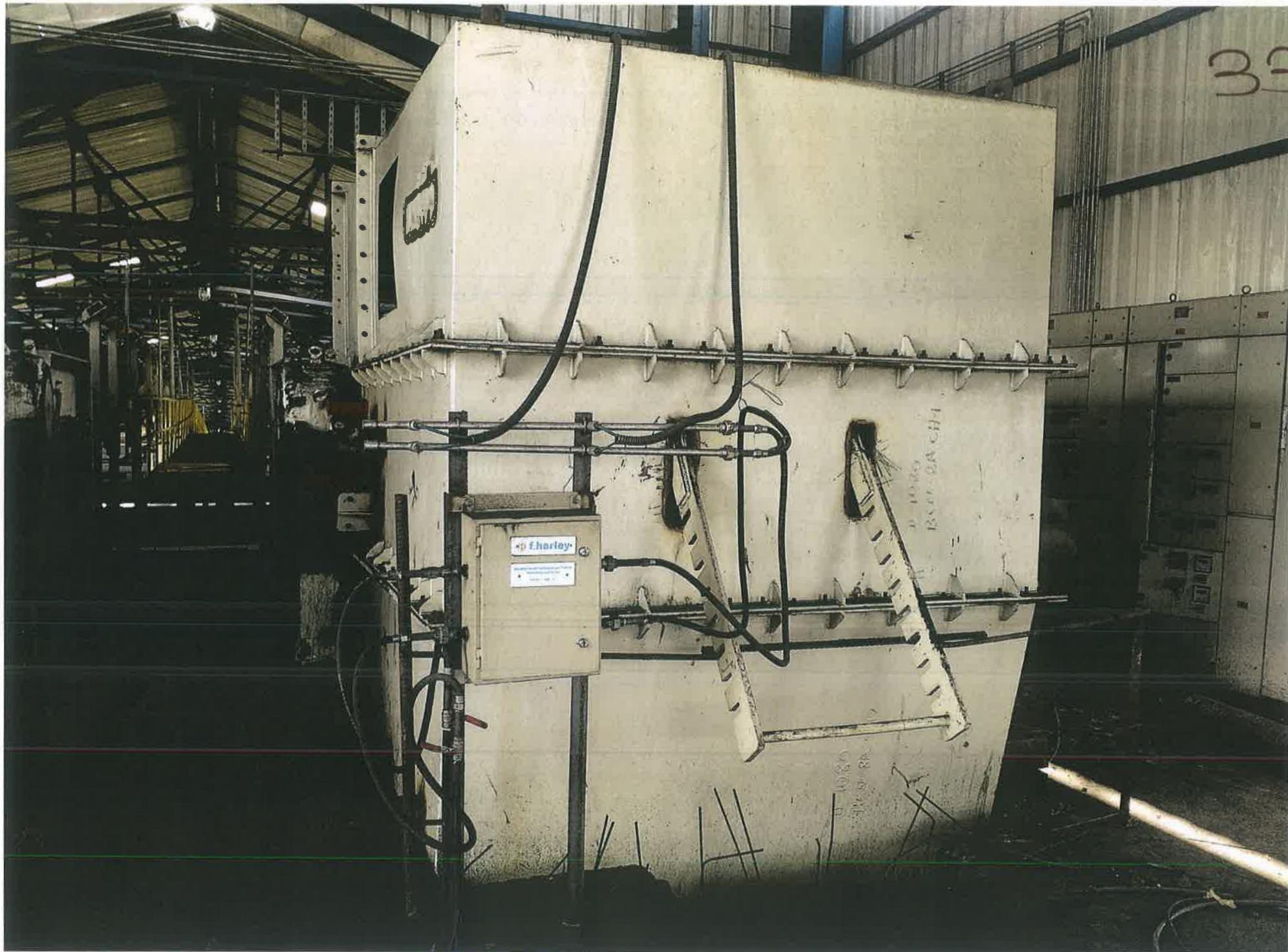
Dust suppression System and DFDS System



32



// TRUE COPY //



// TRUE COPY //



34

// TRUE COPY //



35

// TRUE COPY //



// TRUE COPY //

37



// TRUE COPY //



// TRUE COPY //

39



// TRUE COPY //

40



// TRUE COPY //

41



// TRUE COPY //

ANNEXURE-R-6 (Copy)



Analyzing for an Assured Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

An ISO 9001:2015 &amp; 45001:2018 (OHSAS) Certified Laboratory

MoEF &amp; CC (Ministry of Environment, Forest &amp; Climate Change), UPPCB &amp; HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

42

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Coal Sample	MS-140322-028	21/03/2022

Issued To: **M/s Lalitpur Power Generation Company Limited**  
 Address: **Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### Sampling & Analysis Data

Sample Drawn On : 10/03/2022  
 Sample Received On : 14/03/2022  
 Sample Description : Coal Sample  
 Sampling Site : Coal Yard  
 Sampling Procedure : IS: 436 Part-1  
 Sample Drawn by : Mr. Umashankar Sharma (NTL)  
 Analysis Duration : 14/03/2022 to 21/03/2022

TEST RESULTS			
S.No.	Name of Parameters	Protocol Used	Observe Value
1.	Gross Calorific Value, Cal /g (On Air dry basis)	IS:3050(Pt-II), Reaff-2005 Guideline & by Calculation	4236
2.	Proximate Analysis % by mass (On air dried basis)		
(a)	Inherent Moisture (%by mass)	IS:3050(Pt-I) 1984, Reaff-2007 Guidelines	9.12
(b)	Ash (%by mass)	IS:3050(Pt-I) 1984, Reaff-2007 Guidelines	38.50
(c)	Volatile Matter (%by mass)	IS:3050(Pt-I) 1984, Reaff-2007 Guidelines	32.60
(d)	Fixed Carbon (by Diff.) (%by mass)	IS:3050(Pt-I) 1984, Reaff-2007 Guidelines	-
(e)	Total Moisture Content (%by mass)	IS:3050(Pt-I) 1984, Reaff-2007 Guidelines	14.08
(f)	Sulphur Content (% by mass)	IS:3050(Pt-II) 1984, Reaff-2007 Guidelines	0.312
3.	Ash Analysis (mg/Kg)		
(a)	Mercury Content (as Hg) (mg/kg)	APHA-23 <sup>edit</sup> -2013 (Atomic With Cold Vapor Technique)	BDL
(b)	Lead Content (as Pb) (mg/kg)	US EPA-5052 (B)	10.2
(c)	Arsenic Content (as As) (mg/kg)	US EPA-5052 (B)	BDL
(d)	Cadmium content (as Cd) (mg/kg)	US EPA-5052 (B)	BDL

BDL- Below Detection Limit

#### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

//TRUE COPY//

43



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOE F Accredited Lab)

Job Description - Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, Rilco Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

## TESTREPORT

### Ambient Air Quality Analysis

Report Code: AAQ-260922-04

Issue Date: 30/09/2022

Issued To

M/S. Lalitpur Power Generation Company Limited

Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Description	Ambient Air
Date of Sampling	21/09/2022 to 22/09/2022
Sample Drawn By	Mr. Vivek Kumar/ Rishab Rawat (Asia Enviro lab)
Protocol Used for Sampling	IS:5182 & CPCP Guideline
Sampling Location	Permanent Hostel
Sampling Instrument Used	Respirable Dust Sampler & Fine Dust Sample along with gaseous Attachment
Ambient Temperature & Humidity during sampling	36°C & 72%
Weather Condition	Clear Sky
Sample Received Date	26/09/2022
Analysis Duration	26/09/22 to 30/09/2022

### ANALYSIS TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	32.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1	20.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as So <sub>2</sub> )	IS:5182 Part-II	9.06	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	19.36	µg /m <sup>3</sup>	80
5.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	<20.0	µg /m <sup>3</sup>	400
6.	Carbon monoxide	IS:5182 Part-X	0.536	mg/m <sup>3</sup>	4.0
7.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
8.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	33.6	µg /m <sup>3</sup>	180
9.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	<1.0	µg /m <sup>3</sup>	5.0
10.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XI	<1.0	ng /m <sup>3</sup>	1.0
11.	Nickel (as Ni)	IS:5182 Part-XXII	<20	ng /m <sup>3</sup>	20
12.	Arsenic ( as As)	APHA-AIR-302	<5.0	ng /m <sup>3</sup>	6.0
13.	Mercury (as Hg)	APHA-AIR(ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified
14.	Ozone ( as O <sub>3</sub> ) (8 Hrs) (Average)	IS:5182 Part-IX	28.1	µg /m <sup>3</sup>	No limit Specified

Checked by

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

// TR COPY //



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Accredited Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

## TEST REPORT

### Ambient Air Quality Analysis

Report Code: AAQ-260922-05

Issue Date: 30/09/2022

Issued To

MS Lalitpur Power Generation Company Limited

Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Description	Ambient Air
Date of Sampling	22/09/2022 to 23/09/2022
Sample Drawn By	Mr. Vivek Kumar & Rishab Rawat (Asia Enviro Lab)
Protocol Used for Sampling	IS:5182 & CPCB Guideline
Sampling Location	Udaypura Village
Sampling Instrument Used	Respirable Dust Sampler & Fine Dust Sample along with gaseous Attachment
Ambient Temperature & Humidity during sampling	34°C & 74%
Weather Condition	Clear Sky
Sample Received Date	26/09/2022
Analysis Duration	26/09/22 to 30/09/2022

### ANALYSIS TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	20.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - I	14.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as So <sub>2</sub> )	IS:5182 Part-II	5.12	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	16.21	µg /m <sup>3</sup>	80
5.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	<20.0	µg /m <sup>3</sup>	400
6.	Carbon monoxide	IS:5182 Part-X	0.208	mg/m <sup>3</sup>	4.0
7.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
8.	Ozone (as O <sub>3</sub> )	IS:5182 Part-IX	28.6	µg /m <sup>3</sup>	180
9.	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	<1.0	µg /m <sup>3</sup>	5.0
10.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XI	<1.0	ng /m <sup>3</sup>	1.0
11.	Nickel (as Ni)	IS:5182 Part-XXII	<20	ng /m <sup>3</sup>	20
12.	Arsenic ( as As)	APHA-AIR-302	<5.0	ng /m <sup>3</sup>	6.0
13.	Mercury (as Hg)	APHA-AIR(ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified
14.	Ozone (as O <sub>3</sub> ) (8 Hrs.) (Average)	IS:5182 Part-IX	25.3	µg /m <sup>3</sup>	No limit Specified

Checked by

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate.

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing

// TRUE COPY //



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Accredited Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

45

## TEST REPORT

### Ambient Air Quality Analysis

Report Code: AAQ-260922-06

Issue Date: 30/09/2022

Issued To

MS Lalitpur Power Generation Company Limited

Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Description	Ambient Air
Date of Sampling	22/09/2022 to 23/09/2022
Sample Drawn By	Mr. Vivek Kumar & Rishab Rawat (Asia Enviro lab)
Protocol Used for Sampling	IS:5182 & CPCP Guideline
Sampling Location	Vishnu Temple
Sampling Instrument Used	Respirable Dust Sampler & FineDust Sample along with gaseous Attachment
Ambient Temperature & Humidity during sampling	34°C & 74%
Weather Condition	Clear Sky
Sample Received Date	26/09/2022
Analysis Duration	26/09/22 to 30/09/2022

### ANALYSIS TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	18.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1	12.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	5.01	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	15.03	µg /m <sup>3</sup>	80
5.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	<20.0	µg /m <sup>3</sup>	400
6.	Carbon monoxide	IS:5182 Part-X	0.218	mg/m <sup>3</sup>	4.0
7.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
8.	Ozone (as O <sub>3</sub> )	IS:5182 Part-IX	28.4	µg /m <sup>3</sup>	180
9.	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	<1.0	µg /m <sup>3</sup>	5.0
10.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XI	<1.0	ng /m <sup>3</sup>	1.0
11.	Nickel (as Ni)	IS:5182 Part-XXII	<20	ng /m <sup>3</sup>	20
12.	Arsenic (as As)	APHA-AIR-302	<5.0	ng /m <sup>3</sup>	6.0
13.	Mercury (as Hg)	APHA-AIR (ICP-MS)	BDL	µg /m <sup>3</sup>	Not Specified
14.	Ozone (as O <sub>3</sub> ) (8 Hrs.) (Average)	IS:5182 Part-IX	23.9	µg /m <sup>3</sup>	No limit Specified

Checked by

Authorized Signatory

Note: 1The result listed refer only to the tested samples and applicable parameters.

2Sample will be destroyed one month from the date of issue of test certificate.

3Any complaints about this report should be communicated within 7 days of issue of this report

4The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

//TR UECOPY//



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Accredited Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Atwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

46

## TEST REPORT

### Ambient Air Quality Analysis

Report Code: AAQ-260922-07

Issue Date: 30/09/2022

Issued To

MS Lalitpur Power Generation Company Limited

Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Description	Ambient Air
Date of Sampling	22/09/2022 to 23/09/2022
Sample Drawn By	Mr. Vivek Kumar & Rishab Rawat (Asia Enviro Lab)
Protocol Used for Sampling	IS:5182 & CPCP Guideline
Sampling Location	Chdaua Village
Sampling Instrument Used	Respirable Dust Sampler & FineDust Sample along with gaseous Attachment
Ambient Temperature & Humidity during sampling	34°C & 74%
Weather Condition	Clear Sky
Sample Received Date	26/09/2022
Analysis Duration	26/09/22 to 30/09/2022

### ANALYSIS TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	22.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - I	16.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	5.02	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	16.03	µg /m <sup>3</sup>	80
5.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	<20.0	µg /m <sup>3</sup>	400
6.	Carbon monoxide	IS:5182 Part-X	0.201	mg/m <sup>3</sup>	4.0
7.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
8.	Ozone (as O <sub>3</sub> )	IS:5182 Part-IX	29.6	µg /m <sup>3</sup>	180
9.	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	<1.0	µg /m <sup>3</sup>	5.0
10.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XI	<1.0	ng /m <sup>3</sup>	1.0
11.	Nickel (as Ni)	IS:5182 Part-XXII	<20	ng /m <sup>3</sup>	20
12.	Arsenic (as As)	APHA-AIR-302	<5.0	ng /m <sup>3</sup>	6.0
13.	Mercury (as Hg)	APHA-AIR(ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified
14.	Ozone (as O <sub>3</sub> ) (8 Hrs) (Average)	IS:5182 Part-IX	26.1	µg /m <sup>3</sup>	No limit Specified

Checked by

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate.

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing

// TRUE COPY //



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Accredited Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhlwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

47

## TEST REPORT

### Ambient Air Quality Analysis

Report Code: AAQ-260922-06

Issue Date: 30/09/2022

Issued To

MS Lalitpur Power Generation Company Limited

Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Description	Ambient Air
Date of Sampling	21/09/2022 to 22/09/2022
Sample Drawn By	Mr. Vivek Kumar & Rishab Rawat (Asia Enviro Lab)
Protocol Used for Sampling	IS:5182 & CPCP Guideline
Sampling Location	Material Gate Gate No-2
Sampling Instrument Used	Respirable Dust Sampler & Fine Dust Sample along with gaseous Attachment
Ambient Temperature & Humidity during sampling	36°C & 72%
Weather Condition	Clear Sky
Sample Received Date	26/09/2022
Analysis Duration	26/09/22 to 30/09/2022

### ANALYSIS TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	38.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1	25.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	9.03	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	21.16	µg /m <sup>3</sup>	80
5.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	<20.0	µg /m <sup>3</sup>	400
6.	Carbon monoxide	IS:5182 Part-X	0.882	ng/m <sup>3</sup>	4.0
7.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
8.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	36.1	µg /m <sup>3</sup>	180
9.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	<1.0	µg /m <sup>3</sup>	5.0
10.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XI	<1.0	ng /m <sup>3</sup>	1.0
11.	Nickel (as Ni)	IS:5182 Part-XXII	<20	ng /m <sup>3</sup>	20
12.	Arsenic ( as As)	APHA-AIR-302	<5.0	ng /m <sup>3</sup>	6.0
13.	Mercury (as Hg)	APHA-AIR(ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified
14.	Ozone ( as O <sub>3</sub> ) (8 Hrs) (Average)	IS:5182 Part-IX	29.2	µg /m <sup>3</sup>	No limit Specified

Checked by

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.  
 2. Sample will be destroyed one month from the date of issue of test certificate.  
 3. Any complaints about this report should be communicated within 7 days of issue of this report  
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

// TRUE COPY //

48



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Accredited Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc

Lab - H1-837, Near Pollution Control Board, RICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

## TEST REPORT

### Ambient Air Quality Analysis

Report Code: AAQ-260922-05

Issue Date: 30/09/2022

Issued To

M/S. Lalitpur Power Generation Company Limited

Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)

India

### SAMPLING & ANALYSIS DATA

Sample Description	Ambient Air
Date of Sampling	24/09/2022 to 22/09/2022
Sample Drawn By	Mr. Vivek Kumar & Rishab Rawat (Asia Enviro lab)
Protocol Used for Sampling	IS:5182 & CPCP Guideline
Sampling Location	Admin Block
Sampling Instrument Used	Respirable Dust Sampler & Fine Dust Sample along with gaseous Attachment
Ambient Temperature & Humidity during sampling	35°C & 72%
Weather Condition	Clear Sky
Sample Received Date	26/09/2022
Analysis Duration	26/09/22 to 30/09/2022

### ANALYSIS TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	34.0	µg/m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1	21.0	µg/m <sup>3</sup>	60
3.	Sulphur dioxide (as So <sub>2</sub> )	IS:5182 Part-II	8.92	µg/m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	20.03	µg/m <sup>3</sup>	80
5.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	<20.0	µg/m <sup>3</sup>	400
6.	Carbon monoxide	IS:5182 Part-X	0.602	mg/m <sup>3</sup>	4.0
7.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m <sup>3</sup>	1.0
8.	Ozone (as O <sub>3</sub> )	IS:5182 Part-IX	34.2	µg/m <sup>3</sup>	180
9.	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	<1.0	µg/m <sup>3</sup>	5.0
10.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XI	<1.0	ng/m <sup>3</sup>	1.0
11.	Nickel (as Ni)	IS:5182 Part-XXII	<20	ng/m <sup>3</sup>	20
12.	Arsenic (as As)	APHA-AIR-302	<5.0	ng/m <sup>3</sup>	6.0
13.	Mercury (as Hg)	APHA-AIR(ICP-MS)	BDL	µg/m <sup>3</sup>	No limit Specified
14.	Ozone (as O <sub>3</sub> ) (8 Hrs) (Average)	IS:5182 Part-IX	28.6	µg/m <sup>3</sup>	No limit Specified

Checked by

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.  
 2. Sample will be destroyed one month from the date of issue of test certificate.  
 3. Any complaints about this report should be communicated within 7 days of issue of this report  
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

//TR UE COPY//

49



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-130321-06	25/03/2021

Issued To: **MS Lalitpur Power Generation Company Limited**  
**Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Drawn By : Mr. Amit Sharma /Umashankar Sharma (NTL)  
 Date of Sample Received : 13/03/2021  
 Sample Drawn On : 10/03/2021 to 11/03/2021  
 Sample Description : Ambient Air  
 Sampling Location : Near-Udayapura Village  
 Sampling Plan & Procedure : SOP-AAQ/08  
 Analysis Duration : 13/03/2021 To 25/03/2021  
 Ambient Temperature (°C) : 30  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.11  
 Average Flow Rate of Gases (lpm) : 1.0  
 Sampling Instrument Used : Respirable Dust Sampler (PM<sub>10</sub>) Fine Particulate Sampler (PM<sub>2.5</sub>) With Gaseous Attachment

### TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	22.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1 / Gravimetric	12.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	<5.0	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	8.96	µg /m <sup>3</sup>	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	208	µg /m <sup>3</sup>	4000
6.	Lead(as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
7.	Nickel (as Ni)	APHA-AIR420	<20	ng /m <sup>3</sup>	20.0
8.	Arsenic ( as As)	APHA-AIR302	<5.0	ng /m <sup>3</sup>	6.0
9.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	29.9	µg /m <sup>3</sup>	180.0
10.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	< 20.0	µg /m <sup>3</sup>	400.0
11.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	< 1.0	µg /m <sup>3</sup>	5.0
12.	Benzo(a) Pyrine- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m <sup>3</sup>	1.0
13.	Mercury Content (as Hg)	APHA-AIR (ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified

BDL-Below detection limit

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttrakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttrakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

50



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-130321-01	25/03/2021

Issued To: **MS Lalitpur Power Generation Company Limited**  
**Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Drawn By	: Mr. Amit Sharma / Umashankar Sharma (NTL)
Date of Sample Received	: 13/03/2021
Sample Drawn On	: 10/03/2020 to 11/03/2021
Sample Description	: Ambient Air
Sampling Location	: Near-Admin Block
Sampling Plan & Procedure	: SOP-AAQ/08
Analysis Duration	: 13/03/2021 TO 25/03/2021
Ambient Temperature (°C)	: 29.0
Average Flow Rate of SPM (m <sup>3</sup> /min.)	: 1.12
Average Flow Rate of Gases (lpm)	: 1.0
Sampling Instrument Used	: Respirable Dust Sampler (PM <sub>10</sub> ) Fine Particulate Sampler (PM <sub>2.5</sub> ) With Gaseous Attachment

### TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	29.6	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1 / Gravimetric	17.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	7.15	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	14.21	µg /m <sup>3</sup>	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1069	µg /m <sup>3</sup>	4000
6.	Lead(as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
7.	Nickel (as Ni)	APHA-AIR420	<20	ng /m <sup>3</sup>	20.0
8.	Arsenic ( as As)	APHA-AIR302	<5.0	ng /m <sup>3</sup>	6.0
9.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	36.02	µg /m <sup>3</sup>	180.0
10.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	< 20.0	µg /m <sup>3</sup>	400.0
11.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	< 1.0	µg /m <sup>3</sup>	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m <sup>3</sup>	1.0
13.	Mercury Content (as Hg)	APHA-AIR (ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified

BDL - Below detection limit

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201304

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //

51



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-130321-02	25/03/2021

Issued To: **MS Lalitpur Power Generation Company Limited**  
**Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Drawn By : Mr. Amit Sharma /Mohit Sharma (NTL)  
 Date of Sample Received : 13/03/2021  
 Sample Drawn On : 10/03/2021 to 11/03/2021  
 Sample Description : Ambient Air  
 Sampling Location : Near-Gate No-2  
 Sampling Plan & Procedure : SOP-AAQ/08  
 Analysis Duration : 13/03/2021 To 25/03/2021  
 Ambient Temperature (°C) : 29.0  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.10  
 Average Flow Rate of Gases (lpm) : 1.0  
 Sampling Instrument Used : Respirable Dust Sampler (PM<sub>10</sub>) Fine Particulate Sampler (PM<sub>2.5</sub>) With Gaseous Attachment

### TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	46.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1 / Gravimetric	26.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	9.07	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	14.28	µg /m <sup>3</sup>	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1502	µg /m <sup>3</sup>	4000
6.	Lead(as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
7.	Nickel (as Ni)	APHA-AIR420	<20	ng /m <sup>3</sup>	20.0
8.	Arsenic ( as As)	APHA-AIR302	<5.0	ng /m <sup>3</sup>	6.0
9.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	36.51	µg /m <sup>3</sup>	180.0
10.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	< 20.0	µg /m <sup>3</sup>	400.0
11.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	< 1.0	µg /m <sup>3</sup>	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m <sup>3</sup>	1.0
13.	Mercury Content (as Hg)	APHA-AIR (ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified

BDL- Below detection limit.

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, Info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

52



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

## TEST CERTIFICATE

<b>Test Report of</b>	<b>Report Code</b>	<b>Date of Issue</b>
Ambient Air Quality Analysis	AAQ-130321-03	25/03/2021

**Issued To:** MS Lalitpur Power Generation Company Limited  
 Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
 India

### SAMPLING & ANALYSIS DATA

Sample Drawn By : Mr. Amit Sharma/ Umashankar Sharma (NTL)  
 Date of Sample Received : 13/03/2021  
 Date of Sample Drawn : 10/03/2021 to 11/03/2021  
 Sample Description : Ambient Air  
 Sampling Location : Near-Permanent Hostel  
 Sampling Plan & Procedure : SOP-AAQ/08  
 Analysis Duration : 13/03/2021 to 25/03/2021  
 Ambient Temperature (°C) : 29  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.06  
 Average Flow Rate of Gases (lpm) : 1.0  
 Sampling Instrument Used : Respirable Dust Sampler (PM<sub>10</sub>) Fine Particulate Sampler (PM<sub>2.5</sub>) With Gaseous Attachment

### TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	28.6	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - I / Gravimetric	14.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	7.63	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	14.02	µg /m <sup>3</sup>	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	508	µg /m <sup>3</sup>	4000
6.	Lead(as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
7.	Nickel (as Ni)	APHA-AIR420	<20	ng /m <sup>3</sup>	20.0
8.	Arsenic ( as As)	APHA-AIR302	<5.0	ng /m <sup>3</sup>	6.0
9.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	35.10	µg /m <sup>3</sup>	180.0
10.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	< 20.0	µg /m <sup>3</sup>	400.0
11.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	< 1.0	µg /m <sup>3</sup>	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m <sup>3</sup>	1.0
13.	Mercury Content (as Hg)	APHA-AIR (ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified

BDL- Below detection limit

**Notes:**

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W: www.noidalabs.com

// TRUE COPY //

S3



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-130321-04	25/03/2021

Issued To: **MS Lalitpur Power Generation Company Limited**  
**Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Drawn By : Mr. Amit Sharma /Mohit Sharma (NTL)  
 Date of Sample Received : 13/03/2021  
 Date of Sample Drawn : 10/03/2021 to 11/03/2021  
 Sample Description : Ambient Air  
 Sampling Location : Near-Vishnu Temple  
 Sampling Plan & Procedure : SOP-AAQ/08  
 Analysis Duration : 13/03/2021 TO 25/03/2021  
 Ambient Temperature (°C) : 30  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.12  
 Average Flow Rate of Gases (lpm) : 1.0  
 Sampling Instrument Used : Respirable Dust Sampler (PM<sub>10</sub>) Fine Particulate Sampler (PM<sub>2.5</sub>) With Gaseous Attachment

### TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	18.0	µg /m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1 / Gravimetric	10.0	µg /m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	<5.0	µg /m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	6.98	µg /m <sup>3</sup>	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	224	µg /m <sup>3</sup>	4000
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m <sup>3</sup>	1.0
7.	Nickel (as Ni)	APHA-AIR420	<20	ng /m <sup>3</sup>	20.0
8.	Arsenic ( as As)	APHA-AIR302	<5.0	ng /m <sup>3</sup>	6.0
9.	Ozone ( as O <sub>3</sub> )	IS:5182 Part-IX	30.1	µg /m <sup>3</sup>	180.0
10.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	< 20.0	µg /m <sup>3</sup>	400.0
11.	Benzene ( as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	< 1.0	µg /m <sup>3</sup>	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m <sup>3</sup>	1.0
13.	Mercury Content (as Hg)	APHA-AIR (ICP-MS)	BDL	µg /m <sup>3</sup>	No limit Specified

BDL-Below detection limit

#### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //

54



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-130321-05	25/03/2021

Issued To: **MS Lalitpur Power Generation Company Limited**  
**Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Drawn By : Mr. Amit Kumar /Mohit Sharma (NTL)  
 Date of Sample Received : 13/03/2021  
 Date of Sample Drawn : 10/03/2021 to 11/03/2021  
 Sample Description : Ambient Air  
 Sampling Location : Near-Chglaua Village  
 Sampling Plan & Procedure : SOP-AAQ/08  
 Analysis Duration : 13/03/2021 TO 25/03/2021  
 Ambient Temperature (°C) : 30.0  
 Average Flow Rate of SPM (m<sup>3</sup>/min.) : 1.09  
 Average Flow Rate of Gases (lpm) : 1.0  
 Sampling Instrument Used : Respirable Dust Sampler (PM<sub>10</sub>) Fine Particulate Sampler (PM<sub>2.5</sub>) With Gaseous Attachment

### TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM <sub>10</sub> )	IS:5182 Part-XXIII	22.0	µg/m <sup>3</sup>	100
2.	Particulate Matter (PM <sub>2.5</sub> )	CPCB Volume - 1 / Gravimetric	14.0	µg/m <sup>3</sup>	60
3.	Sulphur dioxide (as SO <sub>2</sub> )	IS:5182 Part-II	<5.0	µg/m <sup>3</sup>	80
4.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:5182 Part-VI	7.92	µg/m <sup>3</sup>	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	242	µg/m <sup>3</sup>	4000
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m <sup>3</sup>	1.0
7.	Nickel (as Ni)	APHA-AIR420	<20	ng/m <sup>3</sup>	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m <sup>3</sup>	6.0
9.	Ozone (as O <sub>3</sub> )	IS:5182 Part-IX	29.1	µg/m <sup>3</sup>	180.0
10.	Ammonia (as NH <sub>3</sub> )	APHA-AIR402	< 20.0	µg/m <sup>3</sup>	400.0
11.	Benzene (as C <sub>6</sub> H <sub>6</sub> )	IS:5182 Part-XI	< 1.0	µg/m <sup>3</sup>	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng/m <sup>3</sup>	1.0
13.	Mercury Content (as Hg)	APHA-AIR (ICP-MS)	BDL	µg/m <sup>3</sup>	No limit Specified

BDL--Below Detection limit

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201304

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //



# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

An ISO 9001:2015 & 45001:2018 (OHSAS) Certified Laboratory

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

## TEST CERTIFICATE

Test Report of Fly Ash	Report Code MS-140322-030	Date of Issue 21/03/2022
---------------------------	------------------------------	-----------------------------

Issued To: **M/s Lalitpur Power Generation Company Limited**  
 Address: **Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Drawn On : 10/03/2022  
 Sample Received On : 14/03/2022  
 Sampling by : Mr. Umashankar Sharma (NTL)  
 Sampling Location : ASH SILO  
 Sample Description : Fly Ash  
 Analysis Duration : 14/03/2022 to 21/03/2022

Fly Ash			
S.No	Parameters	Result	Unit
	Moisture Content	1.75	% By Mass
ON OVEN DRY BASIS			
1.	Loss on Ignition	0.43	% By mass
2.	Total Silica Content (SiO <sub>2</sub> )	56.20	% By Mass
3.	Iron Oxide (as Fe <sub>2</sub> O <sub>3</sub> )	7.14	% By Mass
4.	Aluminum Oxide (as Al <sub>2</sub> O <sub>3</sub> )	12.60	% By Mass
5.	Calcium Oxide (CaO)	7.35	% By Mass
6.	Magnesium Oxide (MgO)	1.72	% By Mass
7.	Sodium Oxide (as Na <sub>2</sub> O <sub>3</sub> )	0.56	% By Mass
8.	Potassium dioxide (as K <sub>2</sub> O)	1.40	% By Mass
9.	Phosphate (as P <sub>2</sub> O <sub>5</sub> )	0.35	% by mass
10.	Lead (as Pb)	8.16	mg/Kg
11.	Total Chromium (as Cr)	BDL	mg/Kg
12.	Mercury (as Hg)	BDL	mg/Kg
13.	Arsenic (as As)	BDL	mg/Kg

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

  
 CHECKED BY

  
 AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

56

MINISTRY OF POWER  
CENTRAL ELECTRICITY AUTHORITY  
THERMAL CIVIL DESIGN DIVISION

**Monthly Abstract of Ash Generation and Utilization**  
(For the Period from 1st April, 2020 to 31st March, 2021)

Name of Power Utility: Lalitpur TPS

Name of Thermal Power Plant: Lalitpur Power generation company Limited

Installed Capacity (Total): 3x660 MW

PERIOD OF REPORT- 1st April, 2020 to 31st March, 2021

Sl. No.	ASH GENERATION AND UTILIZATION (in LMT)						MODES OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash content of coal	Ash Generation	Ash Utilization	% age Utilization	In the making of Fly Ash based Bricks / Blocks / Tiles etc.	In the manufacture of Portland Pozzolana Cement	In the construction of Highways & Roads including Flyovers	Part replacement of cement in concrete	In Hydro Power Sector in RCC Dam Construction	In Ash dyke raising	In the reclamation of low lying Areas	In Mine filling	In Agriculture / Waste land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	APRIL-2020	0.45293	33.17	0.15024	0.46352	308.52	0.00000	0.00000	0.00000				0.46352			
2	MAY-2020	1.62434	34.98	0.56825	0.87481	153.95	0.00000	0.31096	0.00000				0.56385			
3	JUNE-2020	3.86972	32.54	1.25905	1.89820	150.76	0.00000	1.00784	0.00000				0.89035			
4	JULY-2020	5.65357	32.99	1.86496	1.48504	79.63	0.00000	0.91005	0.00000				0.57499			
5	AUGUST-2020	5.23039	36.35	1.90123	1.25480	66.00	0.00000	0.59657	0.01100				0.64722			
6	SEPTEMBER-2020	6.30105	36.04	2.27059	1.90185	83.76	0.00000	0.69998	0.00000				1.20187			
7	OCTOBER-2020	5.48754	35.09	1.92560	2.12876	110.55	0.00000	0.97062	0.00000				1.15814			
8	NOVEMBER-2020	2.71948	32.81	0.89219	1.58590	177.75	0.00000	0.70542	0.00000				0.88048			
9	DECEMBER-2020	3.61006	31.65	1.14266	1.75785	153.84	0.00000	0.83267	0.00000				0.92519			
10	JANUARY-2021	2.95434	32.90	0.97206	1.48389	152.65	0.00000	0.61464	0.00000				0.86925			
11	FEBRUARY-2021	1.96657	32.39	0.63695	1.33877	210.18	0.00000	0.51537	0.00000				0.82340			
12	MARCH-2021	2.34118	34.94	0.81795	1.25686	153.66	0.00000	0.62947	0.00000				0.62739			
	<b>TOTAL</b>	<b>42.21117</b>	<b>34.12</b>	<b>14.40172</b>	<b>17.43024</b>	<b>121.03</b>	<b>0.00000</b>	<b>7.79360</b>	<b>0.01100</b>		<b>0</b>	<b>0</b>	<b>9.62564</b>	<b>0</b>		

Note: (i) Ash means all types of ash including Fly Ash, bottom Ash and Pond Ash etc

(ii) Quantity of ash may be provided in Lakh Metric Ton (LMT) upto five decimal places

(iii) Ash utilisation in Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of column (8) to column (17)

Abbreviations:-

MW- Mega Watt

TPS- Thermal Power Station

KM- Kilometre

LMT- Lakh Metric Tonne

Kcl- Kilocalories

// TRUE COPY //

57

MINISTRY OF POWER  
CENTRAL ELECTRICITY AUTHORITY  
THERMAL CIVIL DESIGN DIVISION

Monthly Abstract of Ash Generation and Utilization  
(For the Period from 1st April, 2021 to 31st March, 2022)

Name of Power Utility: Lalitpur TPS

Name of Thermal Power Plant: Lalitpur Power generation company Limited

Installed Capacity (Total): 3x660 MW

PERIOD OF REPORT- 1st April, 2021 to 31st March, 2022

Sl. No.	ASH GENERATION AND UTILIZATION (in LMT)						MODES OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash content of coal	Ash Generation	Ash Utilization	% age Utilization	In the making of Fly Ash based Bricks / Blocks / Tiles etc.	In the manufacture of Portland Pozzolana Cement	In the construction of Highways & Roads Including Flyovers	Part replacement of cement in concrete	In Hydro Power Sector in RCC Dam Construction	In Ash dyke raising	In the reclamation of low lying Areas	In Mine filling	In Agriculture / Waste land Development	Others (Please specify)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	APRIL-2021	4.68107	35.75	1.67325	1.67309	99.99	0.00000	0.59406	0.00000	0.00000	0.00000	0.00000	1.07903	0.00000	0.00000	
2	MAY-2021	4.50250	36.97	1.66473	1.37199	82.42	0.00000	0.54621	0.00000	0.00000	0.00000	0.00000	0.82578	0.00000	0.00000	
3	JUNE-2021	6.10824	34.54	2.10994	2.24422	106.36	0.00000	1.75740	0.00000	0.00000	0.00000	0.00000	0.48682	0.00000	0.00000	
4	JULY-2021	6.53749	33.72	2.20455	2.20768	100.14	0.00000	1.46315	0.00000	0.00000	0.00000	0.00000	0.74453	0.00000	0.00000	
5	AUGUST-2021	7.20299	36.08	2.59918	2.24251	86.28	0.00000	1.38208	0.00000	0.00000	0.00000	0.00000	0.86043	0.00000	0.00000	
6	SEPTEMBER-2021	6.36615	36.15	2.30114	1.98905	86.44	0.00000	1.57906	0.00000	0.00000	0.00000	0.00000	0.40999	0.00000	0.00000	
7	OCTOBER-2021	4.33186	36.35	1.57448	1.74021	110.53	0.00000	1.29374	0.00000	0.00000	0.00000	0.00000	0.44647	0.00000	0.00000	
8	NOVEMBER-2021	1.77481	36.93	0.65550	1.03314	157.61	0.00000	0.52537	0.00000	0.00000	0.00000	0.00000	0.50777	0.00000	0.00000	
9	DECEMBER-2021	4.07983	35.00	1.42812	1.40793	98.59	0.00000	1.11882	0.00000	0.00000	0.00000	0.00000	0.28911	0.00000	0.00000	
10	JANUARY-2021	4.13717	35.37	1.46313	1.31810	90.09	0.00000	1.20762	0.00000	0.00000	0.00000	0.00000	0.11048	0.00000	0.00000	
11	FEBRUARY-2022	4.53902	35.69	1.61987	0.90357	55.78	0.00000	0.90357	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	
12	MARCH-2022	4.43034	37.22	1.64900	0.72399	43.90	0.00000	0.72399	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	0.00000	
	TOTAL	58.69146	35.68	20.94290	18.85549	90.03	0.00000	13.09507	0.00000	0.00000	0.00000	0.00000	5.76042	0.00000	0.00000	

Note: (i) Ash means all types of ash including Fly Ash, bottom Ash and Pond Ash etc

(ii) Quantity of ash may be provided in Lakh Metric Ton (LMT) upto five decimal places

(iii) Ash utilisation in Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of column (8) to column (17)

Abbreviations:-

MW- Mega Watt

TPS- Thermal Power Station

KM- Kilometre

LMT- Lakh Metric Tonne

Kcl- Kilocalories

// TRUE COPY //

Ministry of Power  
Central Electricity Authority  
Thermal Civil Design Division

**Monthly Abstract of Ash Generation and Utilization**

(For the Period from 1st April, 2019 to 31st March, 2020)

**NAME OF POWER UTILITY:** Lalitpur , TPS

**NAME OF THERMAL POWER PLANT :** Lalitpur Power Generation Company Limited

INSTALLED CAPACITY (Total): 3x660 MW

SI.NO.	ASH GENERATION AND UTILIZATION						MODE OF ASH UTILIZATION AND UTILIZATION IN EACH MODE									
	Month	Coal consumed (MT)	Ash Content of Coal (%)	Ash generation (MT)	Ash Utilized (MT)	Ash Utilization in Percentage	In making of Fly Ash based Bricks/ Blocks/ tiles etc.	In Manufacture of Portland Pozzolana Cement (MT)	In construction of Highways & Roads Including Flyovers	Part replacement of cement in concrete	In Hydro sector as part replacement of cement or in Roller Compacted Concrete Dam Construction	In Ash Dyke (MT)	In Reclamation of Low Lying area (MT)	In Mine Filling	In Agriculture/ Waste Land Development (MT)	Others (Pl Specify)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	April	243003	32.92	79989	125133	156.4	1938	64413					58782			
2	May	575819	33.14	190836	161814	84.8	2142	71301					88371			
3	June	586389	33.46	196194	180381	91.9	5026	70573					104781			
4	July	495425	33.09	163914	146788	89.6	8016	86858					51913			
5	August	430680	33.22	143072	132934	92.9	2367	89569					40998			
6	September	320342	33.06	105913	107181	101.2	2308	60971					43902			
7	October	460330	33.02	151982	153518	101.0	4815	99957					48746			
8	November	545266	33.30	181557	184267	101.5	2424	99447					82396			
9	December	282578	33.36	94278	139191	147.6	499	83963					54729			
10	January	177650	33.11	58820	102028	173.5	0	40814					61214			
11	February	148101	33.24	49236	68708	139.55	0	21485					47223			
12	March	0.0	--	0	9622	--	0	0					9622			
	<b>TOTAL</b>	<b>4265583</b>	<b>33.19</b>	<b>1415789</b>	<b>1511563</b>	<b>106.8</b>	<b>29536</b>	<b>789351</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>692677</b>	<b>0</b>	<b>0</b>	

**Abbreviation:-**

MT	Metric Tonne
----	--------------

// TRUE COPY //

59



Analyzing for an Assured  
Future

# NOIDA TESTING LABORATORIES

(An ISO : 9001 : 2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory)  
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory  
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-281220-03	02/01/2021

**ISSUED TO:** M/S Lalitpur Power Generation Company Limited  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Drawn on : 26/12/2020  
 Sample Drawn By : Mr. Amit Sharma / Sonu Sharma (NTL)  
 Sample Description : Stack Emission  
 Sampling Time : 30 (12:40 PM to 01:10PM)  
 Sampling Plan & Procedure : SOP/SE/09  
 Analysis Duration : 26/12/2020 TO 02/01/2021  
 Ambient Temperature (°C) : 27.5  
 Stack Temperature (°C) : 129.9  
 Source of Emission : Stack Attached to Boilers No-2  
 Attached APCS : ESP  
 Type of Fuel used : Coal  
 Quantity of Flue Used : 203 ton/Hrs  
 Load During Monitoring : 54.54%  
 Type of Stack : RCC  
 Diameter of Stack (meter) (at port Hole) : 7.5  
 Height of Stack above ground level (meter) : 275  
 Average Velocity of Flue Emission (m/s) : 21.75  
 Quantity Of Emission Discharge (Nm<sup>3</sup>/hr) : 2628727.67

TEST RESULT					
S.N.	Parameter	Test Method	Results	Units	CPCB Emission Standard for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	38.42	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	954	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	196	mg/Nm <sup>3</sup>	300
4.	Carbon dioxide (as CO)	IS:13270	0.0010	% by Volume	1.0
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.03

**Remark-**The Standard limit is applicable from Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida, Gautam Budh Nagar - 201301  
E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //



Analyzing for an Assured  
Future

# NOIDA TESTING LABORATORIES

(An ISO : 9001 : 2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory)  
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-281220-02	02/01/2021

**ISSUED TO:** M/S Lalitpur Power Generation Company Limited  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Drawn on	:	26/12/2020
Sample Drawn By	:	Mr. Amit Sharma / Sonu Sharma (NTL)
Sample Description	:	Stack Emission
Sampling Time	:	30 (12:07 PM to 12:37PM)
Sampling Plan & Procedure	:	SOP/SE/09
Analysis Duration	:	26/12/2020 TO 02/01/2021
Ambient Temperature (°C)	:	25.9
Stack Temperature (°C)	:	135.6
Source of Emission	:	Stack Attached to Boilers No-2
Attached APCS	:	ESP
Type of Fuel used	:	Coal
Quantity of Flue Used	:	217 ton/Hrs
Load During Monitoring	:	67.05%
Type of Stack	:	RCC
Diameter of Stack (meter) (at port Hole)	:	7.5
Height of Stack above ground level (meter)	:	275
Average Velocity of Flue Emission (m/s)	:	21.82
Quantity Of Emission Discharge (Nm <sup>3</sup> /hr)	:	2600398.98

### TEST RESULT

S.N.	Parameter	Test Method	Results	Units	CPCB Emission Standard for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	40.2	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	962	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	227	mg/Nm <sup>3</sup>	300
4.	Carbon dioxide (as CO)	IS:13270	0.0008	% by Volume	1.0
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.03

**Remark-**The Standard limit is applicable from Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida, Gautam Budh Nagar - 201301  
E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

61



Analyzing for an Assured  
Future

# NOIDA TESTING LABORATORIES

(An ISO : 9001 : 2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory)  
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory  
+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-281220-01	02/01/2021

**ISSUED TO:** M/S Lalitpur Power Generation Company Limited  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Drawn on : 26/12/2020  
 Sample Drawn By : Mr. Amit Sharma / Sonu Sharma (NTL)  
 Sample Description : Stack Emission  
 Sampling Time : 30 (11:35 AM to 12:05PM)  
 Sampling Plan & Procedure : SOP/SE/09  
 Analysis Duration : 26/12/2020 TO 02/01/2021  
 Ambient Temperature (°C) : 25.3  
 Stack Temperature (°C) : 128.9  
 Source of Emission : Stack Attached to Boilers No-1  
 Attached APCS : ESP  
 Type of Fuel used : Coal  
 Quantity of Flue Used : 302.4 ton/Hrs  
 Load During Monitoring : 83.56%  
 Type of Stack : RCC  
 Diameter of Stack (meter) (at port Hole) : 7.5  
 Height of Stack above ground level (meter) : 275  
 Average Velocity of Flue Emission (m/s) : 21.92  
 Quantity Of Emission Discharge (Nm<sup>3</sup>/hr) : 2655865.92

### TEST RESULT

S.N.	Parameter	Test Method	Results	Units	CPCB Emission Standard for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	42.0	mg/Nm <sup>3</sup>	51
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	982	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	217	mg/Nm <sup>3</sup>	300
4.	Carbon dioxide (as CO)	IS:13270	0.0007	% by Volume	1.0
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.03

**Remark-**The Standard limit is applicable from Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida, Gautam Budh Nagar - 201301  
 E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

62



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Accredited Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-260922-01	30/09/2022

**ISSUED TO:** MS Lalitpur Power Generation Company Limited  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Drawn on	:	24/09/2022 (Time 10:15 to 10:45)
Sample Drawn By	:	Mr. Vivek Kumar/ Pramod Kumar (Asia Enviro Lab)
Sample Description	:	Boiler Stack Emission
Sampling Time	:	30
Sampling Plan & Procedure	:	SOP/SE/09
Analysis Duration	:	26/09/2022 TO 30/09/2022
Ambient Temperature(°C)	:	32
Stack Temperature (°C)	:	129
Source of Emission	:	Stack Attached to Boilers No-1
Attached APCS	:	ESP
Type of Fuel used	:	Coal
Quantity of Flue Used	:	380 ton/Hrs
Operating Load	:	56.0%
Type of Stack	:	RCC
Diameter of Stack(meter) (at port Hole)	:	7.5
Height of Stack above ground level(meter)	:	275
Average Velocity of Flue Emission (m/s)	:	19.63
Quantity Of Emission Discharge (Nm <sup>3</sup> /hr)	:	2377814

ANA LYSIS TEST RESULT					
S.N.	Parameter	Test Method	Results	Units	CPCB EMISSION Standard for Boiler (Max)
1.	Particulate Matter (PM)	IS:11255(Part-1)	30.62	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	978	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	316	mg/Nm <sup>3</sup>	450
4.	Carbon monoxide (as CO)	IS:13270	0.0004	% by Volume	1% Volume
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.03

**Remark-**The standard limit is applicable w.e.f Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

BDL-Below detection Limit

**CHECKED BY**

**AUTHORIZED SIGNATORY**



- Note:**
- The result listed refer only to the tested samples and applicable parameters.
  - Sample will be destroyed one month from the date of issue of test certificate.
  - Any complaints about this report should be communicated within 7 days of issue of this report
  - The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

// TR UEC COPY //

63



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & MOEF Approved Lab)

Lab Description: Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation, Pollution, NCB Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-260922-02	30/09/2022

**ISSUED TO:** MS Lalitpur Power Generation Company Limited  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Drawn on : 24/09/2022 (Time 10:15 to 10:45)  
Sample Drawn By : Mr. Vivek Kumar/ Pramod Kumar (Asia Enviro Lab)  
Sample Description : Boiler Stack Emission  
Sampling Time : 30  
Sampling Plan & Procedure : SOP/SE/09  
Analysis Duration : 26/09/2022 TO 30/09/2022  
Ambient Temperature (°C) : 32  
Stack Temperature (°C) : 124  
Source of Emission : Stack Attached to Boilers No-3  
Attached APCS : ESP  
Type of Fuel used : Coal  
Quantity of Flue Used : 366 ton/Hrs  
Operating Load : 54.6%  
Type of Stack : RCC  
Diameter of Stack (meter) (at port Hole) : 7.5  
Height of Stack above ground level (meter) : 275  
Average Velocity of Flue Emission (m/s) : 20.3  
Quantity Of Emission Discharge (Nm<sup>3</sup>/hr) : 2489941

ANALYSIS TEST RESULT					
S.N.	Parameter	Test Method	Results	Units	CPCB EMISSION Standard for Boiler (Max)
1.	Particulate Matter (PM)	IS:11255(Part-1)	31.06	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	971	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	322	mg/Nm <sup>3</sup>	450
4.	Carbon monoxide (as CO)	IS:13270	0.0005	% by Volume	1% Volume
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.03

**Remark-**The standard limit is applicable w.e.f Dec2017 onwards as per Govt. Notification Dated 07/12/2015

BDL-Below detection Limit

CHECKED BY



AUTHORIZED SIGNATORY

- Note:**
- The result listed refer only to the tested samples and applicable parameters.
  - Sample will be destroyed one month from the date of issue of test certificate.
  - Any complaints about this report should be communicated within 7 days of issue of this report
  - The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

// TRUE COPY //

64



Analyzing for an Assured  
Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

An ISO 9001:2015 & 45001:2018 (OHSAS) Certified Laboratory

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-140322-031	21/03/2022

Issued To: **M/s Lalitpur Power Generation Company Limited**  
Address: **Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P) India**

### SAMPLING & ANALYSIS DATA

Sample Drawn on	:	09/03/2022
Sample Drawn By	:	Mr. Deepak Sharma (NTL)
Sample Description	:	Stack Emission
Sampling Time	:	30 (2:10 PM to 2:40 PM)
Sampling Plan & Procedure	:	SOP/SE/09
Analysis Duration	:	14/03/2022 to 21/03/2022
Stack Temperature (°C)	:	142
Source of Emission	:	Stack Attached to Boilers No. - 01
Attached APCS	:	ESP
Type of Fuel used	:	Coal
Quantity of Flue Used	:	228 ton/Hrs
Load During Monitoring	:	52.80 %
Type of Stack	:	RCC
Diameter of Stack(meter) (at port Hole)	:	7.5
Height of Stack above ground level(meter)	:	275
Average Velocity of Flue Emission (m/s)	:	20.19
Quantity Of Emission Discharge (Nm <sup>3</sup> /hr)	:	2480676.50

### TEST RESULT

S.N.	Parameter	Test Method	Results	Units	CPCB Emission Standard for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	31.4	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	978	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	186	mg/Nm <sup>3</sup>	300
4.	Carbon dioxide (as CO)	IS:13270	0.0032	% by Volume	1% Volume
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.2

\*BDL – Below Detection Limit

Remark-The Standard limit shall be applicable w.e.f Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //

65



Analyzing for an Assured Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

An ISO 9001:2015 & 45001:2018 (OHSAS) Certified Laboratory

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-140322-032	21/03/2022

**Issued To:** M/s Lalitpur Power Generation Company Limited  
**Address:** Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P) India

### SAMPLING & ANALYSIS DATA

Sample Drawn on	09/03/2022
Sample Drawn By	Mr. Deepak Sharma (NTL)
Sample Description	Stack Emission
Sampling Time	30 (2:50 PM to 3:20 PM)
Sampling Plan & Procedure	SOP/SE/09
Analysis Duration	14/03/2022 to 21/03/2022
Stack Temperature (°C)	145
Source of Emission	Stack Attached to Boilers No. - 02
Attached APCS	ESP
Type of Fuel used	Coal
Quantity of Flue Used	277 ton/Hrs
Load During Monitoring	52.40 %
Type of Stack	RCC
Diameter of Stack(meter) (at port Hole)	7.5
Height of Stack above ground level(meter)	275
Average Velocity of Flue Emission (m/s)	21.17
Quantity Of Emission Discharge (Nm <sup>3</sup> /hr)	2515092.40

### TEST RESULT

S.N.	Parameter	Test Method	Results	Units	CPCB Emission Standard for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	36.80	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	936	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	182	mg/Nm <sup>3</sup>	300
4.	Carbon dioxide (as CO)	IS:13270	0.0046	% by Volume	1% Volume
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.2

\*BDL - Below Detection Limit

Remark-The Standard limit shall be applicable w.e.f Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

#### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

TRUE COPY //

66



Analyzing for an Assured  
Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

An ISO 9001:2015 & 45001:2018 (OHSAS) Certified Laboratory

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Boiler Stack Emission	ST-140322-033	21/03/2022

Issued To: **M/s Lalitpur Power Generation Company Limited**  
Address: **Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P) India**

### SAMPLING & ANALYSIS DATA

Sample Drawn on : 09/03/2022  
 Sample Drawn By : Mr. Deepak Sharma (NTL)  
 Sample Description : Stack Emission  
 Sampling Time : 30 (3:30 PM to 4:00 PM)  
 Sampling Plan & Procedure : SOP/SE/09  
 Analysis Duration : 14/03/2022 to 21/03/2022  
 Stack Temperature (°C) : 141  
 Source of Emission : Stack Attached to Boilers No. - 03  
 Attached APCS : ESP  
 Type of Fuel used : Coal  
 Quantity of Flue Used : 374 ton/Hrs  
 Load During Monitoring : 56.30 %  
 Type of Stack : RCC  
 Diameter of Stack (meter) (at port Hole) : 7.5  
 Height of Stack above ground level (meter) : 275  
 Average Velocity of Flue Emission (m/s) : 20.21  
 Quantity Of Emission Discharge (Nm<sup>3</sup>/hr) : 2442076.20

### TEST RESULT

S.N.	Parameter	Test Method	Results	Units	CPCB Emission Standard for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	34.50	mg/Nm <sup>3</sup>	50
2.	Sulphur dioxide (as SO <sub>2</sub> )	IS:11255(Part-2)	962	mg/Nm <sup>3</sup>	200
3.	Nitrogen dioxide (as NO <sub>2</sub> )	IS:11255(Part-7)	170	mg/Nm <sup>3</sup>	300
4.	Carbon dioxide (as CO)	IS:13270	0.0039	% by Volume	1% Volume
5.	Mercury (as Hg)	AAS Method	BDL	mg/Nm <sup>3</sup>	0.2

\*BDL – Below Detection Limit

Remark-The Standard limit shall be applicable w.e.f Dec 2017 onwards as per Govt. Notification Dated 07/12/2015

#### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E. : noida.laboratory@gmail.com, info@noidalabs.com W: www.noidalabs.com

// TRUE COPY //

67



Analyzing for an Assured Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 &amp; ISO 45001 : 2018 &amp; NABL Accredited Laboratory)

MoEF &amp; CC (Ministry of Environment, Forest &amp; Climate Change), UPPCB &amp; HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of Soil Sample	Report Code SS-130321-01	Date of Issue 25/03/2021
-------------------------------	-----------------------------	-----------------------------

Issued To: M/S Lalitpur Power Generation Company Limited  
Village-Mirchwara & Buragaon Tehsil-Mehroni Distt- Lalitpur (U.P)

### Sampling & Analysis Data

Sample Received On : 13/03/2021  
 Sample Drawn On : 12/03/2021  
 Sample Description : Soil Sample  
 Sampling Location : Coal Yard (Towards Store)  
 Sample Drawn By : Mr. Mohit Sharma (NTL)  
 Analysis Duration : 13/03/2021 To 25/03/2021

S.No.	PARAMETERS	TEST METHOD	RESULT	UNIT
1.	pH(1:5 suspension)	IS:2720(Part-26)	7.15	-
2.	Electrical Conductivity at 25°C (1:5suspension.)	IS:2720(Part-21)	458	µS/cm
3.	Available Calcium (as Ca)	STP/SOIL	1902	mg/kg
4.	Available Magnesium (as Mg)	STP/SOIL	212	mg/kg
5.	Available Sodium (as Na)	STP/SOIL	192	mg/kg
6.	Available Potassium (as K)	STP/SOIL	295	mg/kg
7.	Water holding Capacity	STP/SOIL	302	% by mass
8.	Chloride (as Cl)	STP/SOIL	234	mg/kg
9.	Sulphate (as SO <sub>4</sub> )	STP/SOIL	196	mg/kg
10.	Nitrate (as NO <sub>3</sub> )	STP/SOIL	14.20	mg/kg
11.	Alkalinity (as CaCO <sub>3</sub> )	STP/SOIL	458	mg/kg
12.	Available Iron Content (as Fe)	STP/SOIL	63.2	mg/kg
13.	Phosphorus (as P <sub>2</sub> O <sub>5</sub> )	STP/SOIL	102.2	mg/kg
14.	Bulk Density	STP/SOIL	1.138	gm /cc
15.	Moisture Content	STP/SOIL	15.20	% by mass
16.	Organic Matter	STP/SOIL	1.24	% by mass

### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters the customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Checked by

Authorized Signatory



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //

68



Analyzing for an Assured Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-130321-02	25/03/2021

Issued To: M/S Lalitpur Power Generation Company Limited  
Village-Mirchwara & Buragaon Tehsil-Mehroni Distt- Lalitpur (U.P)

### Sampling & Analysis Data

Sample Received On : 13/03/2021  
Sample Drawn On : 12/03/2021  
Sample Description : Soil Sample  
Sampling Location : Ash Pond Area ( Power Plant Side)  
Sample Drawn By : Mr. Mohit Sharma (NTL)  
Analysis Duration : 13/03/2021 To 25/03/2021

S.No.	PARAMETERS	TEST METHOD	RESULT	UNIT
1.	pH(1:5 suspension)	IS:2720(Part-26)	7.19	-
2.	Electrical Conductivity at 25°C (1:5suspension.)	IS:2720(Part-21)	482	µS/cm
3.	Available Calcium (as Ca)	STP/SOIL	2018	mg/kg
4.	Available Magnesium (as Mg)	STP/SOIL	196	mg/kg
5.	Available Sodium (as Na)	STP/SOIL	201	mg/kg
6.	Available Potassium (as K)	S' TP/SOIL	302	mg/kg
7.	Water holding Capacity	STP/SOIL	33.8	% by mass
8.	Chloride (as Cl)	ST P/SOIL	236	mg/kg
9.	Sulphate (as SO4)	STP/SOIL	251	mg/kg
10.	Nitrate (as NO3)	STP/SOIL	17.10	mg/kg
11.	Alkalinity (as CaCO3)	S TP/SOIL	412	mg/kg
12.	Available Iron Content (as Fe)	S' TP/SOIL	65.3	mg/kg
13.	Phosphorus (as P <sub>2</sub> O <sub>5</sub> )	S' TP/SOIL	99.6	mg/kg
14.	Bulk Density	STP/SOIL	1.135	gm /cc
15.	Moisture Content	S' TP/SOIL	11.30	% by mass
16.	Organic Matter	STP/SOIL	1.16	% by mass

### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters the customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Checked by



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

69



Analyzing for an Assured Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 &amp; ISO 45001 : 2018 &amp; NABL Accredited Laboratory)

MoEF &amp; CC (Ministry of Environment, Forest &amp; Climate Change), UPPCB &amp; HSPCB Recognized Laboratory

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of Waste Water	Report Code WW-130321-03	Date of Issue 25/03/2021
-------------------------------	-----------------------------	-----------------------------

Issued To **M/S Lalitpur Power Generation Company Limited**  
**Village- Mirchwarra and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)**  
**India**

### SAMPLING & ANALYSIS DATA

Sample Received On : 13/03/2021  
 Sample Drawn By : Mr. Amit Sharma (NTL)  
 Sample Drawn On : 12/03/2021  
 Sample Description : STP Inlet  
 Sample Quantity/Packing detail : 1 lit/Plastic Cane & 500 ml glass sterilized Bottle  
 Analysis Duration : 13/03/2021 to 25/03/2021

### TEST RESULTS

S.No	Parameter	Test Method	Results	Units	Limit as per CPCB norms
1.	pH	IS:3025(Part-11)	7.18	-	No limit Specified
2.	Total Suspended Solid (TSS)	IS:3025(Part-17)	142.6	mg/l	No limit Specified
3.	Chemical Oxygen Demand (COD)	IS:3025(Part-58)	495	mg/l	No limit Specified
4.	Biological Oxygen Demand(asO <sub>2</sub> )	IS:3025(Part-44)	254	mg/l	No limit Specified
5.	Total Nitrogen (as N)	IS: 3025 (P- 34)	232	mg/l	No limit Specified
6.	Ammonical Nitrogen (NH <sub>4</sub> -N)	IS: 3025 (P- 34)	55.1	mg/l	No limit Specified
7.	Total Phosphorus (P)	IS: 3025 (P- 31)	20.3	mg/l	No limit Specified
8.	Faecal Coliform (MPN/100ML)	IS: 1622:1981	>1600	-	No limit Specified

#### Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

70



Analyzing for an Assured Future

# NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

## TEST CERTIFICATE

Test Report of Waste Water	Report Code WW-130321-04	Date of Issue 25/03/2021
-------------------------------	-----------------------------	-----------------------------

Issued To **MS Lalitpur Power Generation Company Limited**  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

### SAMPLING & ANALYSIS DATA

Sample Received On : 13/03/2021  
Sample Drawn By : Mr. Amit Sharma (NTL)  
Sample Drawn On : 12/03/2021  
Sample Description : STP Outlet  
Sample Quantity/Packing detail : 1 lit/Plastic Cane & 500 ml sterilized Bottle  
Analysis Duration : 13/03/2021 to 25/03/2021

### TEST RESULTS

S.No	Parameter	Test Method	Results	Units	Limit as per MoEF/CPCB norms
1.	pH	IS:3025(Part-11)	7.24	-	6.5-9.0
2.	Total Suspended Solid (TSS)	IS:3025(Part-17)	5.2	mg/l	20 max
3.	Chemical Oxygen Demand (COD)	IS:3025(Part-58)	28	mg/l	50 max
4.	Biological Oxygen Demand(as O <sub>2</sub> )	IS:3025(Part-44)	6.0	mg/l	10 max
5.	Total Nitrogen (as N)	IS: 3025 (P- 34)	1.98	mg/l	10 max
6.	Ammonical Nitrogen (NH <sub>4</sub> -N)	IS: 3025 (P- 34)	0.52	mg/l	5.0 max
7.	Total Phosphorus (as P)	IS: 3025 (P- 31)	0.36	mg/l	1.0 max
8.	Faecal Coliform (MPN/100ML)	IS: 1622:1981	58.0	-	<100 MPN/100ML

Remarks- Tested parameters meet as per MoEF/CPCB Norms, notified on dated 30/04/2020.

#### Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttarakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand

E. : noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

// TRUE COPY //

71



**NOIDA TESTING LABORATORIES**  
(A Government Approved Testing Laboratory)  
(An ISO : 9001 : 2015, 14001 : 2015 & ISO 45001 : 2018 & NABL Accredited Laboratory)  
MoEF & CC (Ministry of Environment, Forest & Climate Change), UP PCB & HSPCB Recognized Laboratory  
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

**TEST CERTIFICATE**

Test Report of	Report Code	Date of Issue
Bottom Ash	MS-130321-01	25/03/2021

Issued To: **MS Lalitpur Power Generation Company Limited**  
Village- Mirchwara and Burogaon, Tehsil- Mahroni, Lalitpur-284123 (U.P)  
India

**SAMPLING & ANALYSIS DATA**

Sample Received On : 13/03/2021  
Sampling Drawn On : 12/03/2021  
Sampling by : Mr. Amit Sharma (NTL)  
Sampling Location : ASH SILO  
Sample Description : Bottom Ash  
Analysis Duration : 13/03/2021 To 25/03/2021

Bottom Ash			
S.No	Parameters	Result	Unit
	Moisture Content	15.93	% By Mass
<b>ON OVEN DRY BASIS</b>			
1.	Loss on Ignition	0.59	% By mass
2.	Total Silica Content (SiO <sub>2</sub> )	64.10	% By Mass
3.	Iron Oxide (as Fe <sub>2</sub> O <sub>3</sub> )	7.03	% By Mass
4.	Aluminum Oxide (as Al <sub>2</sub> O <sub>3</sub> )	14.15	% By Mass
5.	Calcium Oxide (CaO)	8.97	% By Mass
6.	Magnesium Oxide (MgO)	1.32	% By Mass
7.	Sodium Oxide (as Na <sub>2</sub> O <sub>3</sub> )	0.52	% By Mass
8.	Potassium dioxide (as K <sub>2</sub> O)	1.73	% By Mass
9.	Phosphate (as P <sub>2</sub> O <sub>5</sub> )	1.42	% by mass
10.	Lead (as Pb)	9.98	mg/Kg
11.	Total Chromium (as Cr)	BDL	mg/Kg
12.	Mercury (as Hg)	BDL	mg/Kg
13.	Arsenic (as As)	BDL	mg/Kg

**Notes:**

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301  
Branch Office : IP-2, Haridwar, Uttarakhand  
Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttarakhand  
E. : noida.laboratory@gmail.com, info@noidalabs.com W. : www.noidalabs.com

// TRUE COPY //

MINISTRY OF POWER  
CENTRAL ELECTRICITY AUTHORITY  
THERMAL CIVIL DESIGN DIVISION

Monthly Abstract of Ash Generation and Utilization  
(For the Period from 1st April 2022 to 30th September 2022)

Name of Power Utility: Lalitpur TPS

Name of Thermal Power Plant: Lalitpur Power generation company Limited

Installed Capacity (Total): 3x660 MW

PERIOD OF REPORT- 1st April, 2022 to 30th September 2022

Sl. No.	ASH GENERATION AND UTILIZATION (in LMT)						MODE OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash content of coal	Ash Generation	Ash Utilization	% age Utilization	In making of Fly Ash based/ Bricks/ Blocks/ Tiles etc.	In manufacture of Portland Pozzolana Cement	In construction of Highways & Roads including Flyovers	Part replacement of cement in concrete	In Hydro Power Sector in RCC Dam Construction	In Ash dyke raising	In reclamation of low lying Area	In Mine filling	In Agriculture/ Waste land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	April - 2022	7.06909	37.63	2.66026	2.23367	83.96	0.000	1.71457	0.000	0.000	0.000	0.000	0.51910	0.000	0.000	
2	May - 2022	6.64886	40.23	2.67506	2.11206	78.95	0.000	1.51242	0.000	0.000	0.000	0.000	0.59964	0.000	0.000	
3	June - 2022	6.49267	38.23	2.48229	2.68545	108.18	0.000	1.91922	0.000	0.000	0.000	0.000	0.76623	0.000	0.000	
4	July - 2022	6.78294	39.24	2.66188	2.63400	98.95	0.000	2.21307	0.000	0.000	0.000	0.000	0.42093	0.000	0.000	
5	August - 2022	7.27366	38.48	2.79882	2.63717	94.22	0.000	2.14334	0.000	0.000	0.000	0.000	0.49384	0.000	0.000	
5	September - 2022	5.77560	36.07	2.08326	2.08316	100.00	0.000	1.75769	0.000	0.000	0.000	0.000	0.32547	0.000	0.000	
	TOTAL	40.04282	38.36	15.36157	14.38551	93.65	0.000	11.26030	0.000	0.000	0.000	0.000	3.12521	0.000	0.000	

Note: (i) Ash means all types of ash including Fly Ash, bottom Ash and Pond Ash etc

(ii) Quantity of ash may be provided in Lakh Metric Ton (LMT) upto five decimal places

(iii) Ash utilisation in Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of column (8) to column (17)

Abbreviations:-

MW-Mega Watt

TPS- Thermal Power Station

KM- Kilometre

LMT- Lakh Metric Tonne

Kcl- Kilocalories

ANNEXURE-R-8

(115)

कार्यालय मुख्य विकास अधिकारी (कृषि अनुभाग) ललितपुर।  
पत्रांक 418 / वी-1 / कृषि / सामान्य / 2021-22

दिनांक 07 फरवरी, 2022

73

ललितपुर पावर जनरेशन,  
कम्पनी लिमिटेड ललितपुर।  
(बजाज इनर्जी)

महोदय,

उपरोक्त विषयक आपके पत्र दिनांक 22.01.2022 के क्रम में अवगत कराना है कि विगत तीन-चार वर्षों से विकास खण्ड बार में स्थित ललितपुर पावर जनरेशन, कम्पनी लिमिटेड ललितपुर (बजाज इनर्जी) से फसलों के नुकसान/कुप्रभाव पड़ने की कोई शिकायत प्राप्त नहीं हुई है।

जिला कृषि अधिकारी,  
ललितपुर।  
जिला कृषि अधिकारी,  
ललितपुर।

पत्रांक / दिनांक उक्त।

प्रतिलिपि:- जिलाधिकारी महोदय, ललितपुर की सेवा में सादर अवलोकनार्थ प्रेषित।

जिला कृषि अधिकारी,  
ललितपुर।

// THE COPY //

74

**OFFICE OF THE CHIEF DEVELOPMENT OFFICER  
(AGRICULTURE SECTION), LALITPUR.**

Letter No. 418/ V-1 /Agriculture /General/2021-22

Dated: 07, February, 2022

Lalitpur Power Generation,  
Company Limited Lalitpur.  
(Bajaj Energy)

Sir,

Regarding your letter dated 22.01.2022 on the above subject, it is to be informed that for the last three-four years the development block of Lalitpur Power Generation Company Limited, Lalitpur (Bajaj Energy) has not received any complaint regarding crop loss or damage to crops.

Sd/-  
District Agriculture Officer  
Lalitpur

Letter No. /above-mentioned date

Copy: In the service of the District Magistrate, Lalitpur for consideration.

Sd/-  
District agriculture officer  
Lalitpur.

//TRUE TRANSLATED COPY//

  
  
 75

जिला कृषि अधिकारी, ललितपुर।

पत्रांक 292 / वी-1 / कृषि / सामान्य / 2022-23 / दिनांक- 8 दिसम्बर, 2022

ललितपुर पावर जनरेशन  
कम्पनी लिमिटेड ललितपुर।  
(बजाज इनर्जी)  
महोदय,

सम्बन्धित विषयक आपके पत्र दि० 07.12.2022 के क्रम में अवगत कराना है कि विगत तीन-चार वर्षों से विकास खण्ड बार में स्थित ललितपुर पावर जनरेशन, कम्पनी लिमिटेड ललितपुर (बजाज इनर्जी) से फसलों के नुकसान/कुप्रभाव पड़ने की कोई शिकायत प्राप्त नहीं हुई है।

  
 जिला कृषि अधिकारी  
 जिला कृषि अधिकारी  
 ललितपुर

पत्रांक दिनांक 8/12/22।

प्रतिलिपि - जिला अधिकारी महोदय, ललितपुर की सेवा में सादर अवलोकनार्थ प्रेषित।

  
 जिला कृषि अधिकारी  
 ललितपुर

// TRUE COPY //

OFFICE CHIEF AGRICULTURE OFFICER, LALITPUR.

76

Letter No. 292/ V-1 /Agriculture /General 2022-23

Dated: 08.12.2022

Lalitpur Power Generation,  
Company Limited Lalitpur.  
(Bajaj Energy)

Sir,

Regarding your letter dated 07.12.2022 on the above subject, it is to be informed that for the last three-four years the development block of Lalitpur Power Generation Company Limited, Lalitpur (Bajaj Energy) has not received any complaint regarding crop loss or damage to crops.

Sd/-

District Agriculture Officer  
Lalitpur,

Letter No. /above-mentioned date

Copy: In the service of the District Magistrate, Lalitpur for consideration.

Sd/-

District agriculture officer  
Lalitpur.

//TRUE TRANSLATED COPY//

ANNEXURE R-9

(Col 15)

## कार्यालय मुख्य चिकित्सा अधिकारी, ललितपुर

पत्रांक-मु0चि0अ0/बजाज इनर्जी/2022/ 5989

दिनांक-09 फरवरी, 2022.

77

प्रबन्धक, /निदेशक,

ललितपुर पावर जनरेशन कम्पनी, लिमि0,

(बजाज इनर्जी) ललितपुर, उ0प्र0।

विषय-ललितपुर पावर जनरेशन कम्पनी लि0 बार, ललितपुर के संचालन द्वारा व्यावसायिक बीमारी की सूचना के संबंध में।

उपरोक्त विषयक, आपके पत्र दिनांक- 22.01.2022 के कम में चिकित्सा अधीक्षक, सामु0 स्वा0 केन्द्र-बार, ललितपुर की आख्या दिनांक-07.02.2022 के द्वारा अवगत कराया गया है कि उक्त कम्पनी के संचालन से अभी तक किसी प्रकार की कोई व्यावसायिक बीमारी की सूचना प्राप्त नहीं हुई है, और न ही इस प्रकार का कोई मरीज संज्ञान में आया है।

मुख्य चिकित्सा अधिकारी  
ललितपुर

पृष्ठांकन-मु0चि0अ0/बजाज इनर्जी/2022/ 5989

तददिनांक

प्रतिलिपि- जिलाधिकारी, महोदय ललितपुर को अवलोकनार्थ प्रेषित।

अपर मुख्य चिकित्सा अधिकारी,  
मुख्य चिकित्सा (प्रशासन), ललितपुर

// TRUE COPY //

OFFICE CHIEF MEDICAL OFFICER, LALITPUR.

78

Letter No. C.M.O/Bajaj Energy/2022/5989

Dated: 09.02.2022

Manager/Director,  
Lalitpur Power Generation Company Limited,  
(Bajaj Energy) Lalitpur, U.P.

Subject: In relation to the information of occupational diseases by the operation of Lalitpur Power Generation Company Limited, Lalitpur.

Regarding your letter dated 22.01.2022 on the above subject it has been informed by the Chief Medical Officer, Community Health Centre, Lalitpur vide report dated 07.02.2022 that no information of any kind of occupational disease has been received from the operation of the said company, nor has any such patient come to our notice.

Sd/-  
Chief Medical Officer,  
Lalitpur.

Page No. C.M.O/Bajaj Energy/2022/5989

Copy: In the service of the District Magistrate, Lalitpur for consideration.

Sd/-  
Upper Chief Medical Officer,  
(Administration), Lalitpur.

//TRUE TRANSLATED COPY//



## कार्यालय मुख्य चिकित्सा अधिकारी, ललितपुर।

पत्रांक- मु0चि0अ0/बजाज इनर्जी/2022/4759

दिनांक- 13.12.22

प्रबन्धक/निदेशक,

ललितपुर पॉवर जनरेशन कम्पनी लि0,

(बजाज इनर्जी) ललितपुर, उ0प्र0।

विषय- ललितपुर पॉवर जनरेशन कम्पनी लि0, बार, ललितपुर के संचालन द्वारा व्यवसायिक बीमारी की सूचना के संबंध में।

उपरोक्त विषयक, आपके पत्र दिनांक 07.12.2022 के कम में चिकित्सा अधीक्षक, सामु0स्वा0केन्द्र बार, ललितपुर की आख्या दिनांक 13.12.2022 के द्वारा अवगत कराया गया है कि उक्त कम्पनी के संचालन से अभी तक किसी प्रकार की कोई व्यवसायिक बीमारी की सूचना प्राप्त नहीं हुई है, और न ही इस प्रकार का कोई मरीज संज्ञान में आया है।

मुख्य चिकित्सा अधिकारी  
Chief Medical Officer  
LALITPUR

पृष्ठांकन-मु0चि0अ0/बजाज इनर्जी/2022/

तददिनांक

प्रतिलिपि- जिलाधिकारी महोदय, ललितपुर को अवलोकनार्थ प्रेषित।

मुख्य चिकित्सा अधिकारी  
ललितपुर।

// TRUE COPY //

80

**OFFICE CHIEF MEDICAL OFFICER, LALITPUR.**

Letter No. C.M.O/Bajaj Energy/2022/4759

Dated: 13.12.2022

Manager/Director,  
Lalitpur Power Generation Company Limited,  
(Bajaj Energy) Lalitpur, U.P.

Subject: In relation to the information of occupational diseases by the operation of Lalitpur Power Generation Company Limited, Lalitpur.

Regarding your letter dated 07.12.2022 on the above subject it has been informed by the Chief Medical Officer, Community Health Centre, Lalitpur vide report dated 13.12.2022 that no information of any kind of occupational disease has been received from the operation of the said company, nor has any such patient come to our notice.

Sd/-  
Chief Medical Officer,  
Lalitpur.

Page No. C.M.O/Bajaj Energy/2022/above-mentioned date

Copy: In the service of the District Magistrate, Lalitpur for consideration.

Sd/-  
Chief Medical Officer,  
Lalitpur

//TRUE TRANSLATED COPY//



14-9-2019

सेवा में

श्रीमान अधिष्ठित प्रतिनिधि  
बजाज पावर प्लांट  
चिगलौआ - मिर्चवारा  
लालितपुर (उ०प्र०)

विषय - कीचड़ में फँसी हुई गाय को निकालने के  
सम्बन्ध में -

महोदय

मेरी गाय पानी पीने के लिए दिनांक 11-9-2019  
को गलती से प्लांट के अन्दर कीचड़ वाले स्थान में  
जा कर फँस गयी थी। प्लांट के अधिकारियों  
को खबर लगने पर उन्होंने तुरन्त कार्यवाही करके  
अपने संसाधन से गाय को सुरक्षित निकाल लिया।  
इसके लिए मैं पूरे पावर प्लांट को धन्यवाद  
देता हूँ।

गुरेश्वर  
जमिनी

गरेन्द्र सिंह

राजबाम गोरखामा

अवधीय

ग्राम चिगलौआ

9670328411

82  
14.09.2019

To,  
Authorised Representative,  
Bajaj Power Plant,  
Chiglaua – Mirchwara,  
Lalitpur, Uttar Pradesh.

**Subject:** In reference to rescue of the cow stuck in sludge.

Dear Sir,

My cow went to drink water on 11.09.2019, and accidently got stuck in the muddy area inside the plant. As soon as the news came in knowledge of officers of the plant, they immediately acted and used their resources to safely rescue the cow. I want to thank whole power plant for this.

Regards,

Sd/-

Sd/-

Rajaram Goswami

Chiglongi Village

96703298411

//TRUE TRANSLATED COPY//



# ANNEXURE-R-II (COLLY)

कार्यालय मुख्य पशु चिकित्साधिकारी, ललितपुर।

83

पत्रांक 1758/वी-5/पशुधन/2021-22

दिनांक 31/1/2022

ललितपुर पावर  
जनरेशन कम्पनी लिमिटेड  
(बजाज इनर्जी)

आपके पत्र दिनांक 22.01.2022 के द्वारा अवगत कराना है कि विगत 3 वर्षों से विकास खण्ड बार में स्थित ललितपुर पावर जनरेशन कम्पनी लिमिटेड (बजाज इनर्जी) से पालतू पशुओं में कोई भी व्यवसायिक बीमारी की सूचना प्राप्त नहीं हुई है।

31-1-22  
(डा० एस०के० पाण्डेय)  
मुख्य पशु चिकित्साधिकारी  
मुख्य पशु चिकित्साधिकारी  
ललितपुर।

पत्रांक / उक्त दिनांकित  
प्रतिलिपि- निम्न लिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।  
1- जिलाधिकारी महोदय ललितपुर को अवलोकनार्थ।

मुख्य पशु चिकित्साधिकारी,  
ललितपुर।

Letter stapna New 595

//TRUE COPY//

OFFICE CHIEF VETERINARY OFFICER, LALITPUR.

84

Letter No. 1755/ V-5/Livestock/General/2022-23

Dated: 31.01.2022

Lalitpur Power Generation,  
Company Limited Lalitpur.  
(Bajaj Energy)

Sir,

Through your letter dated 22.01.2022, it is to be informed that for the last three years no information about any occupational diseases in pet animals has been received from Lalitpur Power Generation Company Limited, Lalitpur (Bajaj Energy) located in the Development Block.

Sd/-

(Dr. S.K. Pandey)

Chief Veterinary Officer,  
Lalitpur

Letter No. /above-mentioned date

Copy: A copy sent for information and necessary action in the service of the following.

1. District Magistrate, Lalitpur for perusal.

Sd/-

Chief Veterinary Officer,  
Lalitpur

//TRUE TRANSLATED COPY//

कार्यालय मुख्य पशु चिकित्साधिकारी, ललितपुर।

पत्रांक 156/वी-5/पशुधन/वर्ष 2022-23

दिनांक 12-12-2022

ललितपुर पावर  
जनरेशन कम्पनी लिमिटेड  
(बजाज इनर्जी)

आपके पत्र दिनांक 07.12.2022 के द्वारा अवगत कराना है कि विगत 3 वर्षों से विकास खण्ड बार में स्थित ललितपुर पावर जनरेशन कम्पनी लिमिटेड (बजाज इनर्जी) से पालतू पशुओं में कोई भी व्यवसायिक बीमारी की सूचना प्राप्त नहीं हुई है।

(डा० एस०के० पाण्डेय)  
मुख्य पशु चिकित्साधिकारी  
ललितपुर।

पत्रांक / उक्त दिनांकित  
प्रतिलिपि- निम्न लिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।  
1- जिलाधिकारी महोदय ललितपुर, को अवलोकनार्थ।

मुख्य पशु चिकित्साधिकारी,  
ललितपुर।

// TRUE COPY //

OFFICE CHIEF VETERINARY OFFICER, LALITPUR.

Letter No. 1561/ V-5/Livestock/General/2022-23

Dated: 12.12.2022

Lalitpur Power Generation,  
Company Limited Lalitpur.  
(Bajaj Energy)

Sir,

Through your letter dated 07.12.2022, it is to be informed that for the last three years no information about any occupational diseases in pet animals has been received from Lalitpur Power Generation Company Limited, Lalitpur (Bajaj Energy) located in the Development Block.

Sd/-

(Dr. S.K. Pandey)

Chief Veterinary Officer,  
Lalitpur

Letter No. /above-mentioned date

Copy: A copy sent for information and necessary action in the service of the following.

1. District Magistrate, Lalitpur for perusal.

Sd/-

Chief Veterinary Officer,  
Lalitpur

//TRUE TRANSLATED COPY//

87

**VAKALATNAMA**  
**BEFORE THE NATIONAL GREEN TRIBUNAL,**  
**PRINCIPAL BENCH AT NEW DELHI**  
**ORIGINAL APPLICATION NO. 725 OF 2022**

**IN THE MATTER OF:**

ANURAG SHARMA

.... APPLICANT

**VERSUS**

STATE OF UTTAR PRADESH & ANR.

.... RESPONDENTS

KNOWN ALL TO whom these presents shall come that I/We Mohd. Sharif  
the above-named for Respondent No. 2 do hereby appoint

[SANJEEV KUMAR SINGH Enroll No. D/791/2000, SHIGHRA KUMAR Enroll No. D/899/2017  
BHISHM PRATAP SINGH, D/4574/2022, DEVANSH SHEKHAR, D/9344/2022]

**LEGAL VIBES, ADVOCATES & SOLICITORS**  
**G-27, FIRST FLOOR, JUNG PURA EXTENSION, NEW DELHI -110014**  
**PH: 011-43580335, MOB:9560306295.**

(Herein after called the advocates) to be my/our Advocates in the above- noted cause, to do all the following acts, deeds and things or any of them, that is to say: -

1. To act, appear and plead in the above-noted cause on my/our behalf, in this Court or in any other Court/ Tribunal in which the same may be tried or heard and also in the Appellate Court subject to payment of fees separately for each Court by me/us.
2. To sign, file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said cause in all its stages subject to payment of fees for each stage.
3. To file and take back documents, to admit and/or deny the documents of opposite party.
4. To withdraw or compromise the any manner relating to the said
5. To take execution proceedings.
6. To deposit, draw and receive n may be necessary to done for t
7. To appoint and instruct any othe upon the Advocate whatever he may think fit to do so and to sign the



AND I/we the undersigned do he matter as my/our own acts, as if

AND I/we undertake that I/we or the Advocate for appearance who

AND I/we undersigned do hereby agree that I/we or his substitute responsible for the result of the said case. The adjournment & other costs whenever ordered by the Court shall be of the Advocate, which he shall receive and retain for himself.

AND I/we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid.

IN WITNESS WHEREOF I/we do here unto set my/our hand these presents the contents of which have been understood by me/us on this 12<sup>th</sup> day of December, 2022.

Accepted subject to the terms of the fees.

(SANJEEV KUMAR SINGH & SHIGHRA KUMAR)  
Advocates



Client



88

Legal Vibes <legalvibes.lawfirm@gmail.com>

---

**Reply on behalf of Respondent No.2 in O.A. NO. 725 OF 2022 in the case titled Anurag Sharma Vs. State of Uttar Pradesh and Anr.**

1 message

---

Legal Vibes <legalvibes.lawfirm@gmail.com>

Sat, Dec 17, 2022 at 9:00 PM

To: "anuragsansad@gmail.com" <anuragsansad@gmail.com>

Sir,  
Kindly find attached the copy of reply on behalf of Lalitpur Power Generation Company Limited.  
Kindly accept the service.

--

*Thanks  
Regards,*

***Legal Vibes Law Firm***

*G-27, First Floor,  
Jangpura Extension  
New Delhi-110014  
Ph: 011-43580335*

---

 **REPLY LPGCL NGT.pdf**

8641K